

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/24396/2025	KUNA @ GYANARANJAN SETHY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	RAJNAGAR /106 /2025 ( ) //	AOR20220003509C202500048
2	D-BLAPL/24397/2025	GANESWAR BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /225 /2025 ( ) //	
3	D-BLAPL/24402/2025 BLAPL/8447/2025	TAPAN BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000008/2025	AOD20240000348C202500026
4	D-BLAPL/24404/2025	NEHA HEMBRAM VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHUNTA /194 /2025 ( ) //	
5	D-BLAPL/24405/2025 BLAPL/8457/2025	GIRIDHARI RANA VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /133 /2025 J.M.F.C.,KHARIAR(Nuapada ) CT/0000132/2025	
6	D-BLAPL/24414/2025	RASANANDA KANDEYANG VS STATE OF ODISHA	SARADA PRASAD DASH VS	MOHULDIHA /72 /2022 ( ) //	
7	D-BLAPL/24416/2025	SUSHANTA DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BIDANASI /86 /2004 ( ) //	
8	D-BLAPL/24422/2025 BLAPL/8458/2025	SANTA MANDAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	BALLIGUDA /191 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000349/2025	AOD20240000968C202500010
9	D-BLAPL/24423/2025	PRASANT KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TANGI /88 /2025 ( ) //	AOR20250000001C202500042
10	D-BLAPL/24425/2025 BLAPL/8452/2025	MILAN PRADHAN @ BILLA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /345 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000917/2025	AOR20220001631C202500204
11	D-BLAPL/24427/2025	RANJIT BEHERA @ BISU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /399 /2025 ( ) //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
12	D-BLAPL/24431/2025	JITU SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAGDIA /108 /2025 ) //	
13	D-BLAPL/24436/2025 BLAPL/8456/2025	SUSANTA CHARATI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /64 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati ) Spl/0000015/2025	AOR20220001631C202500200
14	D-BLAPL/24439/2025 BLAPL/8459/2025	NARESH NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DORAGUDA PS /88 /2025 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000411/2025	AOR20250000001C202500043
15	D-BLAPL/24442/2025	NIRAN CHINDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /144 /2024 ) //	
16	D-BLAPL/24444/2025	BALARAM BHAT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 ) //	
17	D-BLAPL/24451/2025	DIPU SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALIMI /284 /2023 ) //	AOR20220001631C202500205
18	D-BLAPL/24452/2025	SUBAS SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /16 /2025 ) //	AOR20220001631C202500202
19	D-BLAPL/24453/2025	ALOK MALLICK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	ASTARANGA /170 /2024 ) //	
20	D-BLAPL/24455/2025	SUBAS SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /357 /2024 ) //	AOR20220001631C202500203
21	D-BLAPL/24456/2025	SUBAS SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /715 /2024 ) //	AOR20220001631C202500201
22	D-BLAPL/24457/2025	SUDHIR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /29 /2025 ) //	
23	D-BLAPL/24459/2025	BAPI @ DHARMENDRA MALLIK @ MALIK	DEEPAK KU SAHOO	KENDRAPARA SADAR /281 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24467/2025	GOUTAM SAMAL	DEEPAK KU SAHOO	MARINE PS AT JAMBO /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24476/2025	BUDU JHODIA	HIMANSHU BHUSAN DASH	TIKIRI /30 /2025	AOD20240000698C202500013
	BLAPL/8460/2025	VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada )	
		STATE OF ODISHA		CT/0000031/2025	
26	D-BLAPL/24481/2025	RAMA CHANDRA NEPAK	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /25 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
27	D-BLAPL/24482/2025	AMAR KUMAR BAHADUR @ SANKAR LAMBA	PRANAYA KUMAR MAHARAJ	JEYPORE TOWN /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24483/2025	DEBA MADKAMI	ASIT KUMAR JENA	KALIMELA /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24484/2025	RAMVEER SINGH	ASIT KUMAR JENA	MALKANGIRI /512 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24486/2025	BEBI PRADHAN	TAPOBANTA BARIK	PAIKMAL /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24489/2025	JITENDRA HARIJAN	ARIJEET MISHRA	BORIGUMMA /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24494/2025	CHANDINI GHARAMI	ARIJEET MISHRA	MARINE PS AT JAMBO /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24496/2025	SK. SADIRUDDIN @ SADUN	AMULYA RATNA PANDA	JALESWAR /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24497/2025	RAJESH KUMAR BEHERA	ARIJEET MISHRA	TOMKA /14 /2025	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/24500/2025	STATE OF ODISHA SHIB MOHAN VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /370 /2025 ()	
36	D-BLAPL/24502/2025	STATE OF ODISHA BIKASH EKKA VS	UMAKANTA BARIK VS	// BRAHMANITARANG /227 /2021 ()	
37	D-BLAPL/24503/2025	STATE OF ODISHA MURULI MOHAN PAUL VS	RAJIB LOCHAN PATNAIK VS	// MACHHKUND /120 /2023 ()	
38	D-BLAPL/24504/2025	STATE OF ODISHA BIJAY KUMAR KHATUA VS	PRATIK NAYAK VS	// MANGALA BAG /186 /2025 ()	
39	D-BLAPL/24507/2025	STATE OF ODISHA SHYAMA SISA VS	RAJIB LOCHAN PATNAIK VS	// ORKEL /40 /2025 ()	
40	D-BLAPL/24508/2025	STATE OF ODISHA AKSHAYA KUMAR PRADHAN VS	AMULYA RATNA PANDA VS	// JASHIPUR /147 /2025 ()	
41	D-BLAPL/24509/2025	STATE OF ODISHA DINESH RAO VS	AMITAV TRIPATHY VS	// PAIKMAL /110 /2025 ()	
42	D-BLAPL/24511/2025	STATE OF ODISHA DEEPAK SAHOO VS	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /169 /2025 ()	
43	D-BLAPL/24512/2025	STATE OF ODISHA SUSHANTA KARMI @ SUSANTA KARMI @ SURU VS	AMITAV TRIPATHY VS	// NAYAGARH /67 /2025 ()	
44	D-BLAPL/24514/2025	STATE OF ODISHA SUSHANTA KARMI @ SUSANTA KARMI @ SURU VS	AMITAV TRIPATHY VS	// NAYAGARH /80 /2025 ()	
45	D-BLAPL/24519/2025	STATE OF ODISHA MANOJ KUMAR DAS VS STATE OF ODISHA	DILIP KUMAR MISRA VS	// ANGUL TOWN /481 /2025 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
46	D-BLAPL/24526/2025	SK. SAMIL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TANGI (KHURDA) /514 /2025 () //	
47	D-BLAPL/24527/2025	PRASANNA BAGH @ PRASANNA KUMAR BAGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KHAMAR /23 /2023 () //	
48	D-BLAPL/24528/2025	DEVGAN @ PRAKASH @ NARAYAN KHERWAR VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	TALCHER TOWN /236 /2013 () //	
49	D-BLAPL/24529/2025	RABI BARAJA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /289 /2025 () //	
50	D-BLAPL/24536/2025	SHOVAN RAJAN BEHERA @ SOVAN VS STATE OF ODISHA	SK ABDUL JABIR VS	NAYAPALLI P.S. /123 /2025 () //	
51	D-BLAPL/24542/2025	DURYODHAN BUDHIA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /9 /2025 () //	
52	D-BLAPL/24544/2025	NIKHIL KUMAR @ NIKHIL KUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	PADWA /21 /2023 () //	
53	D-BLAPL/24548/2025	AMAN SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /106 /2025 () //	
54	D-BLAPL/24550/2025	KHUSBU BISHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /359 /2025 () //	
55	D-BLAPL/24552/2025	BANSHI SATNAMI @ BANSI SATNAMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGDALPUR /80 /2025 () //	
56	D-BLAPL/24553/2025	BAPI DIGAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /147 /2025 () //	
57	D-BLAPL/24556/2025	SHAMBU SAHU	SARAT KUMAR JENA	KHALLIKOTE /606 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-BLAPL/24558/2025	STATE OF ODISHA BINODA BHUYAN	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /225 /2025	
		VS	VS	()	
59	D-BLAPL/24559/2025	STATE OF ODISHA GANESH PARIDA	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /594 /2025	
		VS	VS	()	
60	D-BLAPL/24561/2025	STATE OF ODISHA PRASANTA KUMAR PRADHAN @ RINTU	SIDHARTHA SANKAR RAY (2)	ASKA /319 /2025	
		VS	VS	()	
61	D-BLAPL/24567/2025	STATE OF ODISHA NILAMANI ROUT @ PINTU	SUKANTA KUMAR NAYAK	BANSADA /404 /2024	
		VS	VS	()	
62	D-BLAPL/24569/2025	STATE OF ODISHA SASHIBHUSAN MISHRA	ROHIT RANJAN RAY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /14 /2019	
		VS	VS	()	
63	D-BLAPL/24572/2025	STATE OF ODISHA KALANDI BEHERA	PRASANTA KUMAR JENA	RASOL /214 /2025	
		VS	VS	()	
64	D-BLAPL/24573/2025	STATE OF ODISHA SARATHI NAYAK	RAGHUNATH BISWAL	KHURDA MODEL /448 /2023	
		VS	VS	()	
65	D-BLAPL/24574/2025	STATE OF ODISHA KALANDI BEHERA	PRASANTA KUMAR JENA	RASOL /215 /2025	
		VS	VS	()	
66	D-BLAPL/24576/2025	STATE OF ODISHA MANOJ KUMAR BEHERA	SIBA RANJAN POLAI	PURUSHOTTAMPUR /564 /2025	
		VS	VS	()	
67	D-BLAPL/24577/2025	STATE OF ODISHA SILA @ SILAM @ CHILAM MAJHI	BIBHU PRASAD CHHUALSINGH	TUMUDIBANDHA /65 /2025	
		VS	VS	()	
68	D-BLAPL/24584/2025	STATE OF ODISHA BASANTA SAHOO	LAXMINARAYAN RAYATSINGH	BANAPUR P.S. /184 /2025	AOD20240000645C202500013
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/24585/2025	STATE OF ODISHA RAMESH BAGH @ KUSHA VS	ALOK KUMAR KAR VS	// TENTULIKHUNTI /119 /2025 ()	AOR20220001297C202500207
70	D-CMAPL/32330/2025	STATE OF ODISHA SUDHANSU BEHERA VS	ASHWINI KUMAR DAS VS	// // ()	
71	D-CMAPL/32335/2025	STATE OF ODISHA MALATI SAHOO VS	SAILAZA NANDAN DAS VS	// // ()	
72	D-CMP/32109/2025 CMP/1230/2025	BHAGABAN PRUSTY SUNITA BAG @ SENAPATI VS	TRILOCHAN NANDA VS	// // CIVIL JUDGE (SD),BOLANGIR(Balangir)	
73	D-CMP/32116/2025	ASHRUMALA PANDA @ ASHAMALA DEBI MUNIR BEG VS	M. BALAKRISHNA RAO VS	// // ()	
74	D-CMP/32122/2025	MUMTAZ BIBI RUDRA CHARAN TRIPATHY VS	GANESH PRASAD SAMAL VS	// // ()	
75	D-CMP/32131/2025	SUBASH CH. TRIPATHY ODISHA STATE COOPERATIVE MARKETING FEDERATION, SISO VS	ANIL KANT SISO VS	// // ()	
76	D-CMP/32133/2025	STATE OF ODISHA RABINDRA MUDULI @ RABINDRA KUMAR MUDULI VS	BHASKAR CHANDRA PANDA VS	// // ()	
77	D-CMP/32139/2025	PURNANANDA MUDULI UCO BANK, SAMBALPUR VS	SUBRAT MISRA VS	// // ()	
78	D-CMP/32147/2025	SANGRAM KESHARI KHUNTIA SAHADEV SETHI VS	ADITYA MISHRA VS	// // ()	
79	D-CMP/32177/2025	RANJITA SETHI PADMANAVA SAHOO VS	PRASANNA KUMAR SWAIN VS	// // ()	
		SANDHYARANI SAHOO		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CMP/32187/2025	PARBATI DHADA VS BINA GAYAN	DWARIKA PRASAD MOHANTY VS	// 0 //	
81	D-CMP/32253/2025	SIBANI GHATULI VS BHAGABAN RAM	NIRANJAN PANDA VS	// 0 //	
82	D-CMP/32264/2025	BASANTA@BASANT KUMAR PANDA VS BISHNU PRIYA PANDA	DWARIKA PRASAD MOHANTY VS	// 0 //	
83	D-CMP/32270/2025	SUSAMA PATEL VS NIRAKAR NAYAK	PABITRA KUMAR NAYAK VS	// 0 //	
84	D-CMP/32292/2025	KAILASH JENA VS BRUNDABAN JENA	MAHESWAR MOHANTY VS	// 0 //	
85	D-CMP/32306/2025	RAMAKANTA DASH VS MATS MINERALS AND LIGISTICS P LTD	Atul Tripathy VS	// 0 //	AOD20240000618C202500102
86	D-CMP/32308/2025	NIRUPAMA NANDA VS MATS MINERALS AND LOGISTICS P LTD	Atul Tripathy VS	// 0 //	AOD20240000618C202500103
87	D-CMP/32337/2025	AJIT KUMAR BISWAL VS BHAGIRATHI SWAIN	ANAM CHARAN PANDA VS	// 0 //	
88	D-CMP/32343/2025	SASHIKALA PATEL VS SANTOSH NAIK	BYOMOKESH SAHOO VS	// 0 //	
89	D-CMP/32346/2025	SHANTILATA PATEL VS SAKUNTALA PATEL	BYOMOKESH SAHOO VS	// 0 //	
90	D-CONTC/32102/2025	MOHINEE PASAYAT VS ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA	ADV VS	// 0 //	AOR20220001293C202500021
91	D-CONTC/32134/2025	BHUBAN BHADRA	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/32158/2025	BHAKTABANDHU PRADHAN,TAHASILDAR,RARUAN,MAYURBHANJ HARAPRIYA NANDA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500129
		VS	VS	()	
93	D-CONTC/32162/2025	SURENDRA KUMAR, ADDL. SPECIAL SECRETARY G.A AND P.G DEPTT. ARDHENDU SARANGI	DAYANIDHI MISHRA	//	
		VS	VS	()	
94	D-CONTC/32164/2025	GIRISH S.N,IAS DEBAKI BHATRA	ADV.	//	
		VS	VS	()	
95	D-CONTC/32168/2025	CHHATRAPATI SAHU,OES,NABARANGPUR TILOTAMA MOHANTY	ADV	//	AOD20250000180C202500130
		VS	VS	()	
96	D-CONTC/32174/2025	SONAMIKA RAY, DISTRICT EDUCATION OFFICER DEO, KHURDA BINOD KUMAR SAHU	ADV	//	AOD20250000180C202500131
		VS	VS	()	
97	D-CONTC/32182/2025	DR. RAMESH CHANDRA SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,BALANGIR SOMANATH BARIK	ADV	//	AOR20220001600C202500094
		VS	VS	()	
98	D-CONTC/32183/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT DAITARI LENKA	ADV	//	AOR20220001600C202500093
		VS	VS	()	
99	D-CONTC/32222/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT. SASMITA DAS	ADV.	//	
		VS	VS	()	
100	D-CONTC/32229/2025	ABDAAL M.AKHTAR,COLLECTOR-CUM-CHAIRMAN,RTE-SSA,ANGUL PRAVAT KUMAR SAHOO	ADV.	//	
		VS	VS	()	
101	D-CONTC/32233/2025	PARUL PATAWAR,DIRECTOR,DEPT. OF SSED,BBSR,KHURDA GOPAL SARAN PALLAI	ADV.	//	
		VS	VS	()	
102	D-CONTC/32235/2025	SURAJ KUMAR SINGH,PROJECT DIRECTOR,NHAI,BBSR,KHURDA DEBA PRASAD MOHANTY	ADV.	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/32236/2025	CHITRA ARUMUGAM,IAS LINGARAJA SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// // 0	
104	D-CONTC/32237/2025	LINGARAJ PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// 0	
105	D-CONTC/32238/2025	BHAKTA BANDHA SAHU VS SHALINI PANDIT,IAS	ADV. VS	// 0	
106	D-CONTC/32241/2025	DOLANANDA PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// 0	
107	D-CONTC/32243/2025	PRAFULLA KUMAR DEHURY VS SHALINI PANDIT,IAS	ADV. VS	// 0	
108	D-CONTC/32247/2025	MAHESWAR MOHANTA VS ARINDAM DAKUA,DIRECTOR,HOUSING AND URBAN DEVELOPMENT,BBSR,KHURDA	GOBINDA CHANDRA DAS VS	// 0	
109	D-CONTC/32249/2025	JAYANTA KUMAR DAS VS ARINDAM DAKUA,DIRECTOR,HOUSING AND URBAN DEVELOPMENT,BBSR,KHURDA	GOBINDA CHANDRA DAS VS	// 0	
110	D-CONTC/32255/2025	PRAMILA SAHU VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0	
111	D-CONTC/32256/2025	SAURAV RANJAN MOHANTY VS ANAKAR NAYAK,BDEO,MORADA,MAYURBHANJ	ADV. VS	// 0	
112	D-CONTC/32273/2025	PRAMOD RANJAN DASH VS SHALINI PANDIT,IAS	ADV. VS	// 0	
113	D-CONTC/32279/2025	GOPAL CHANDRA SAHU VS ARJUN BEHERA, CHIEF CONSTRUCTION ENGINEER	Prabodha Chandra Nayak VS	// 0	AOR20220001657C202500105

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/32321/2025	PRAMOD KUMAR SAHU VS ARAVIND AGARWAL,IAS	ADV. VS	// ()	
115	D-CONTC/32324/2025	KAMALAKANTA RAY VS KIRANDEEP KAUR SAHOTA,COMMISSIONER,CMC,CUTTACK	DEBASIS PANIGRAHI VS	// ()	
116	D-CONTC/32329/2025	DR.ULLASH KUMAR VS ASWATHY S,IAS	ADV. VS	// ()	
117	D-CONTC/32334/2025	PRASENENDU DAS VS MOHAMMAD QISWAR IQBAL ALI,PLANNING MEMBER-CUM-AUTHORISED OFFICER,CDA,CUTTACK	AMRUT BARAL VS	// ()	
118	D-CRLA/24450/2025	LABAKUSHA KANTERI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /55 /2020 ()	
119	D-CRLA/24458/2025	ANTARA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	COLLIERY /216 /2021 ()	AOR20220001648C202500086
120	D-CRLA/24506/2025	SOUMYA RANJAN SAHOO @ CHANDAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAMBADI /353 /2024 ()	
121	D-CRLA/24560/2025	KANDARA NAIK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	HARICHANDANPUR /21 /2023 ()	
122	D-CRLA/24575/2025	GANAPATI POLEI @ INDIA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /240 /2025 ()	
123	D-CRLA/24580/2025	RAJESH JENA @ PINTU VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	BAISINGA /302 /2021 ()	
124	D-CRLLP/24466/2025	ASIT KUMAR MOHAPATRA VS SARASWATI MOHANTY	SOURAV DAS VS	/ /0 ()	
125	D-CRLMA/24406/2025	SAUMYA RANJAN PRADHAN	RABINDRANATH BARIK	SARANAKUL /20 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMA/24477/2025	AMRITA PRIYADARSHINI PATRO	TAPAN MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/24392/2025	SAKTI KANTA CHOTARAY	MANOJ PANIGRAHI	KHURDA PS /306 /2019	AOR20220001665C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/24393/2025	ASIM KUMAR MOHANTY	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500161
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/24394/2025	DIPAKA SETHY @ DEEPAK KUMAR SETHI	RAJENDRA NARAYAN ROUT	BALICHANDRAPUR /97 /2010	AOR20220001558C202500162
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/24398/2025	SAMIR SANDHA	GOKULANANDA SAHU	GAISILET /16 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/24399/2025	BEDAMATI BARIK	GOKULANANDA SAHU	PADAMPUR /13 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/24409/2025	JAHARLAL MOHANTY	BIRENDRA KUMAR PARDHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/24424/2025	JHARANABALA DAS	BISWARANJAN DALAI	TIRTOL /377 /2025	AOR20220003722C202500148
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/24428/2025	DEBASHISH MOHANTY	DEBA PRASAD DAS	BHUBAN /322 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/24432/2025	ASWINI KUMAR JAIN	BIKRAM CHANDRA GHADAI	LAKHANA /104 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/24438/2025	BIBHU NAYAK @ NAIK	CHANDAN SAMANTARAY	SONEPUR /93 /2022	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/24443/2025	STATE OF ODISHA PRAHALLAD CHANDRA MALLICK VS	SHAKTI PRASAD RATH VS	// /0 ()	
138	D-CRLMC/24446/2025	STATE OF ODISHA NIRJHARINI RATH VS	ALOK KUMAR PANDA VS	// /0 ()	
139	D-CRLMC/24449/2025	STATE OF ODISHA DHIRENDRA SAHU VS	ALOK KUMAR PANDA VS	// /0 ()	
140	D-CRLMC/24454/2025	STATE OF ODISHA DHIRENDRA SAHU VS	ALOK KUMAR PANDA VS	// /0 ()	
141	D-CRLMC/24460/2025	STATE OF ODISHA BIBHUTI MALIK VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /357 /2024 ()	
142	D-CRLMC/24471/2025	STATE OF ODISHA SANKAR PARIDA VS	SAPAN KUMAR PAL VS	// LALBAG /26 /2019 ()	AOD20240000545C202500007
143	D-CRLMC/24485/2025	STATE OF ODISHA SK. EKIMUDDIN @ EKINUDDIN SAHA VS	BISWAJIT MOHAPATRA VS	// SORO /6 /2001 ()	
144	D-CRLMC/24495/2025	STATE OF ODISHA RANJIT BHABANI SANKAR SAHU VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /495 /2023 ()	AOR20220001648C202500088
145	D-CRLMC/24498/2025	STATE OF ODISHA BIPRABARA NAYAK VS	AMITAV TRIPATHY VS	// NUAGAON /186 /2023 ()	
146	D-CRLMC/24499/2025	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	PRADIPTA BEURA VS	// TIGIRIA /89 /2005 ()	AOD20220004020C202500039
147	D-CRLMC/24505/2025	STATE OF ODISHA AJIT MEHER VS	SANJAYA KUMAR PANIGRAHI VS	// /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/24513/2025	BABUN KUMAR GAIGARIA@BABUN GAIGARIA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	/ /0 () //	
149	D-CRLMC/24531/2025	CHANDRAMANI DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /65 /2018 () //	
150	D-CRLMC/24532/2025	TIKINA RANI SRICHANDAN VS PRAVAT CHANDRA PUSTI	PABITRA KUMAR NAYAK VS	/ /0 () //	
151	D-CRLMC/24533/2025	SANTOSH PRADHAN @ SANTOSH KU. PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /118 /2006 () //	AOR20220001563C202500027
152	D-CRLMC/24538/2025	BIJU @ BIJAY KUMAR KANUNGO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /343 /2011 () //	AOD20240000012C202500175
153	D-CRLMC/24539/2025	SUDHANSHU SEKHAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /260 /2012 () //	
154	D-CRLMC/24546/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR MISHRA VS	PIPLI /224 /2025 () //	
155	D-CRLMC/24557/2025	BANSIDHAR PATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TOMANDO /33 /2018 () //	
156	D-CRLMC/24564/2025	BIKRAM KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CHAULIAGANJA /115 /2002 () //	
157	D-CRLMC/24565/2025	SHAKTIDHAR NAIK VS BINDIYA SAMANTRAY	SAILAZA NANDAN DAS VS	/ /0 () //	
158	D-CRLMC/24578/2025	ATULYA GADANAYAK VS STATE OF ODISHA	MANISH DHIR VS	/ /0 () //	
159	D-CRLMC/24582/2025	PRATAP KUMAR MOHAPATRA @ MR.M.PRATAP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CRLMP/24437/2025	STATE OF ODISHA HEMALATA NAYAK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500210
		VS	VS	()	
161	D-CRLMP/24473/2025	STATE OF ODISHA MAMATA DASH	PRAMOD KUMAR ROUT	//	
		VS	VS	()	
162	D-CRLMP/24474/2025	STATE OF ODISHA ANUSAYA PRADHAN	PRAMOD KUMAR ROUT	//	
		VS	VS	()	
163	D-CRLMP/24541/2025	STATE OF ODISHA MANO RANJITA BEHERA	RESHMA BEHERA	//	
		VS	VS	()	
164	D-CRLMP/24581/2025	STATE OF ODISHA UMME SUAIBA	SALAUDDIN KHAN	//	
		VS	VS	()	
165	D-CRLMP/24586/2025	STATE OF ODISHA NARENDRA KUMAR BISWAL	BISWAJIT SAMAL	//	
		VS	VS	()	
166	D-CRLMP/24588/2025	STATE OF ODISHA TRILOCHAN KAK @ TRILOCHAN KAK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
167	D-CRLREV/24407/2025	STATE OF ODISHA NAMITA NAIK	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
168	D-CRLREV/24418/2025	STATE OF ODISHA SWEETY SAHA @ SWEETY KUMARI GUPTA	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202500028
		VS	VS	()	
169	D-CRLREV/24488/2025	MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD PUJA BEURA	PRADIPTA BEURA	//	AOD20220004020C202500037
		VS	VS	()	
170	D-CRLREV/24501/2025	STATE OF ODISHA BRAHMANANDA DASH	CHINMAY MOHANTY	//	SAMBALPUR VIGILANCE /41 /2011
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLREV/24510/2025	STATE OF ODISHA(VIG.) MADHUSUDAN ROUT VS	BHABANI SHANKAR DASPARIDA VS	// //0 ()	
172	D-CRLREV/24525/2025	STATE OF ODISHA BISWAMBAR SAMANTARAY VS	BIJAYANANDA DASH VS	// GOBINDAPUR /32 /2025 ()	
173	D-CRLREV/24547/2025	STATE OF ODISHA JAGAT RAM THAKUR VS	RASHMITA SAHU VS	// // ()	AOR20220002559C202500006
174	D-CRLREV/24549/2025	SUPRABHA BEHERA NIKHIL KUMAR VS	SK. ZAFARULLA VS	// NABARANGAPUR TOWN /60 /2024 ()	
175	D-CRLREV/24551/2025	STATE OF ODISHA BENAZIR BIBI VS	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202500042
176	D-CRLREV/24568/2025	REPUBLIC OF INDIA SWAPNESWAR BEHERA VS	UMA CHARAN MISHRA VS	// //0 ()	
177	D-FAO/32186/2025	RENUBALA BEHERA B.M., M/S. UNITED INDIA INSURANCE CO.LTD., KORAPUT	PRITASH KUMAR MOHANTY VS	// // ()	
178	D-FAO/32203/2025	RAIMATI MAJHI MANAGING COMMITTEE OF HAREKRUSHNA DAS GUPTA, KOLKATA, WB	AKHIL KUMAR SWAIN VS	// // ()	
179	D-MACA/32101/2025	STATE OF ODISHA SANTI PRADHAN VS	BATAKRUSHNA PANDA VS	// // ()	AOR20220003275C202500015
180	D-MACA/32120/2025	RAMU SINGHI SK. MAZHAR VS	PRADEEP KUMAR MISHRA VS	// // ()	
181	D-MACA/32135/2025	GIRIDHARI MOHANTY MANAGER, NEW INDIA ASSURANCE CO.LTD., CUTTACK	SANTA KUMAR MAHALI VS	// // ()	
		SUDHANSHU PADHI		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-MACA/32181/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACKSANJAY KUMAR SAMANTARAY VS LAXMIPRIYA BISWAL	VS	// 0 //	
183	D-MACA/32220/2025	NEW INDIA ASSURANCE CO. LTD.,KHORDHA VS SANJUKTA NAYAK	BIJOY DASMOHAPATRA VS	// 0 //	
184	D-MATA/32114/2025	DIPTI SAMANTARAY@DIPTI BAGHASINGH VS PADMA LOCHAN SAMANTARAY	SOUMYA DEV RAY VS	// 0 //	
185	D-MATA/32167/2025	PAILA ASHA@P.ASHA VS PAILA BALAKRISHNA	BASUDEV MISHRA VS	// 0 //	
186	D-MATA/32180/2025	GOURAV DAS VS DEBASMRUTI DAS	RABINDRA KUMAR PRUSTY VS	// 0 //	
187	D-MATA/32194/2025	PILLA KIRTI @ P.KEERTHI VS PILLA VENKATESH	RAMDAS ACHARY VS	// 0 //	
188	D-MATA/32260/2025	SUJIT DASH VS SUBHASHREE PANDA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 0 //	
189	D-MATA/32305/2025	POONAM KUMAR SAHU VS MANASWINI SAHOO	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500170
190	D-MATA/32361/2025	LOPAMUDRA PARIDA VS DEBASIS SAHOO	Aruna Kumar Nayak VS	// 0 //	AOR20220001266C202500012
191	D-RPFAM/32146/2025	SILU DEHURY VS SUKANTI PRADHAN	RAMESH KUMAR SAHU VS	// 0 //	
192	D-RPFAM/32268/2025	SANGRAM KESHARI PATRO VS AMITA ARPITA PATRO	ADYASIDHI MISHRA VS	// 0 //	
193	D-RPFAM/32354/2025	SUJIT DASH	SAMIR KUMAR MISHRA(SR. ADV.)	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUBHASHREE PANDA		//	
194	D-RPFAM/32357/2025	ASWINI KUMAR PRADHAN	NIRANJAN LENKA	//	
		VS	VS	()	
		MANISA BISOYI		//	
195	D-RSA/32254/2025	BAMUDI MUKTA	DEBARAJ MOHANTY	//	
		VS	VS	()	
		GOPALI CHHAYALU PRADHN		//	
196	D-TRP(C)/32281/2025	RAJALAXMI PANDA	SUDHASHREE PASAYAT	//	AOR20250000161C202500040
		VS	VS	()	
		BISWARANJAN KAR		//	
197	D-TRP(C)/32340/2025	JYOTIRMAYEE DASH@PATRA	ANAM CHARAN PANDA	//	
		VS	VS	()	
		PRAKASH RANJAN PATRA		//	
198	D-TRP(C)/32355/2025	ANUROOPA UDGATA	RAJESH KUMAR TRIPATHY	//	
		VS	VS	()	
		DEBADUTTA MISHRA		//	
199	D-TRPCRL/24468/2025	ANANTA MAHARANA	LOKESH GOURAV MOHARANA	//0	
		VS	VS	()	
		SIPRA MAHARANA		//	
200	D-WA/32129/2025	SANJUKTA NAYAK	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ORISSA		//	
201	D-WA/32216/2025	REETANJALI MISHRA	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WA/32218/2025	JASMIN DALAI	MANORANJAN PADHY	//	AOD20220003086C202500123
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WA/32230/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500356
		VS	VS	()	
		BHARATI SATPATHY		//	
204	D-WA/32232/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500340
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/32098/2025	JAYAKRISHNA SAHOO GAGAN BISWAL VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// // ()	
206	D-WP(C)/32099/2025	SANJIB KUMAR BEHERA VS Sr. DIVISIONAL MANAGER/ REGIONAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD NGO UNITED SAMITI ACTION (USA) PATTAMUNDAIASHOK KUMAR MOHANTY	VS VS	// // ()	LOD20240000297C202500014
207	D-WP(C)/32100/2025	STATE OF ODISHA DILLIP KUMAR HOTA VS STATE OF ODISHA	VS GYANENDRA KUMAR TRIPATHY VS	// // ()	
208	D-WP(C)/32103/2025	STATE OF ODISHA SARATHI DASH VS STATE OF ODISHA	VS MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202500159
209	D-WP(C)/32104/2025	STATE OF ODISHA GURUKUL INSTITUTE OF TECHNOLOGY, BBSR VS BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (B.P.U.T.), ROURKELA, SUNDARGARH	VS DEVI PRASAD DASH VS	// // ()	
210	D-WP(C)/32105/2025 WP(C)/22432/2025	STATE OF ODISHA DIBYA CHANDRA DEHURY VS STATE OF ODISHA	VS MANAS PATI VS	// // ()	AOR20220001535C202500158
211	D-WP(C)/32106/2025	STATE OF ODISHA SRIKANTA SAMAL VS PRINCIPAL SECRETARY, H AND UD DEPT, BBSR	VS MONIKA SAMAL VS	// // ()	
212	D-WP(C)/32107/2025	STATE OF ODISHA SIMANCHAL KANHAR VS SECRETARY TO GOVERNMENT, SCHOOL AND MASS EDUCATION DEPARTMENT	VS MANAS PATI VS	// // ()	AOR20220001535C202500157
213	D-WP(C)/32108/2025	STATE OF ODISHA NIMAI CHARAN DANDSENA VS STATE OF ODISHA	VS KISHORE CHANDRA PRADHAN VS	// // ()	
214	D-WP(C)/32110/2025	STATE OF ODISHA SCHOOL OF NURSING CUTM, PARALAKHEMUNDI, CHAMPRA VS STATE OF ODISHA	VS VS VS	// // ()	
215	D-WP(C)/32111/2025 WP(C)/22415/2025	STATE OF ODISHA	VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/32112/2025	SARBESWAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500156
217	D-WP(C)/32113/2025	JUBARAJ TAKIR VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
218	D-WP(C)/32115/2025	BIRENDRA KUMAR JAISWAL VS INCOME TAX OFFICER	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500017
219	D-WP(C)/32117/2025 WP(C)/22459/2025	SESHADEV KAR VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
220	D-WP(C)/32118/2025	BASANT MANJARI PAHI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
221	D-WP(C)/32119/2025 WP(C)/22424/2025	SURANCHI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
222	D-WP(C)/32121/2025	SUDHAKAR SETHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
223	D-WP(C)/32123/2025	PURNA CHANDRA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
224	D-WP(C)/32124/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
225	D-WP(C)/32125/2025 WP(C)/22419/2025	PRAFULLA BHAKTA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500134
226	D-WP(C)/32126/2025	SUSHIL KUMAR SATPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
227	D-WP(C)/32127/2025	GUNANIDHI ROUTA	PRAKASH KUMAR MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/22408/2025	VS STATE OF ODISHA	VS	() //	
228	D-WP(C)/32128/2025	MARKANDESWAR PANDA VS STATE OF ORISSA	TIKERAM MEHER VS	// ()	
229	D-WP(C)/32130/2025	BIBECHI CHANDRA MALI VS STATE OF ODISHA	MANORANJAN MUDULI VS	// ()	AOD20240000388C202500028
230	D-WP(C)/32132/2025	PRAFULLA MOHAPATRA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	RAJENDRA KUMAR PRADHAN VS	// ()	
231	D-WP(C)/32136/2025	BISWANATH MISHRA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// ()	AOD20240000968C202500011
232	D-WP(C)/32137/2025	NILADRI PRASAD DAS VS STATE OF ODISHA	AMITABH MISHRA VS	// ()	
233	D-WP(C)/32138/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// ()	AOD20240000743C202500010
234	D-WP(C)/32140/2025	SANYASI SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202500207
235	D-WP(C)/32141/2025	BAIDRUTA CHARAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// ()	AOR20230000684C202500018
236	D-WP(C)/32142/2025	SUSHANTA KUMAR PARIDA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// ()	
237	D-WP(C)/32143/2025	ABRAR KHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// ()	
238	D-WP(C)/32144/2025	RENUBALA BISWAL VS	KAPILA CHARAN NAYAK VS	// ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/32145/2025	STATE OF ODISHA BISIKESAN SAMAL VS	KAPILA CHARAN NAYAK VS	// // ()	
240	D-WP(C)/32148/2025	STATE OF ODISHA MANORANJAN NAYAK VS	SRIKAR KUMAR RATH VS	// // ()	
241	D-WP(C)/32149/2025	THE COLLECTOR CUM D.M., BALASORE M.YELLAIAH VS	SRIKAR KUMAR RATH VS	// // ()	
242	D-WP(C)/32150/2025	UNION OF INDIA PADMA CHARAN NAIK VS	SRIKANTA KU. NATH VS	// // ()	
243	D-WP(C)/32151/2025	THE STATE OF ODISHA JAYASHREE JENA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500116
244	D-WP(C)/32152/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SARAT KUMAR BEHERA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500117
245	D-WP(C)/32153/2025	ORISSA UNIVERASITY OF AGRICULTURE AND TECHNOLOGY NAKULA SAHOO VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500208
246	D-WP(C)/32154/2025	STATE OF ODISHA BIJAYA @ ANANDA SAHOO VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500209
247	D-WP(C)/32155/2025	STATE OF ODISHA BHIMASEN SAHOO VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500206
248	D-WP(C)/32156/2025	STATE OF ODISHA TUSHAR NAYAK VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500118
249	D-WP(C)/32157/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY NITYANANDA PARDHI VS	GYANESWAR SATPATHY VS	// // ()	
		COLLECTOR-CUM DISTRICT MAGISTRATE, BHADRAK		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/32159/2025	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// () //	
251	D-WP(C)/32160/2025	BENU DHAR ROU TRAY VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// () //	AOR20220001563C202500026
252	D-WP(C)/32161/2025	SECY. BARAGADA SERVICE CO-OPERATIVE SOCIETY VS STATE OF ODISHA	IMBIRAN MADANI VS	// () //	
253	D-WP(C)/32163/2025	BINAYAK ACHARYA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// () //	
254	D-WP(C)/32165/2025	SATYABAN SWAIN VS STATE OF ODISHA	LAXMAN PRADHAN VS	// () //	AOD20240000968C202500012
255	D-WP(C)/32166/2025	RANJAN KUMAR MAHALA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
256	D-WP(C)/32169/2025	GYANENDRA PATRO VS THE COLLECTOR AND DISTRICT MAGISTRATE NABARANGPUR	NEELAKANTHA PANDA VS	// () //	
257	D-WP(C)/32170/2025	PRAVASINI GOUDA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500120
258	D-WP(C)/32171/2025	BINU PRADHAN VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500119
259	D-WP(C)/32172/2025	PRAFULLA KUANR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
260	D-WP(C)/32173/2025	DEBASMITA DORA VS STATE OF ODISHA	ASHOK DAS VS	// () //	
261	D-WP(C)/32175/2025	SARAT CHANDRA NAYAK	DURGESH NARAYAN RATH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/32176/2025	MOTIRAM @ PATI PANGI	ARIJEET MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/32178/2025	AMULYA KUMAR DASH	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/32179/2025	JAGANNATH SHAW	ARIJEET MISHRA	//	
		VS	VS	()	
		ODISHA GRAMYA BANK, KHURDA		//	
265	D-WP(C)/32184/2025	RAMESH CHANDRA PANDA	PRAMOD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ORISSA		//	
266	D-WP(C)/32185/2025	UNION OF INDIA	GOPAL KRISHNA NAYAK	//	
		VS	VS	()	
		SK. KUDRAT ALI		//	
267	D-WP(C)/32188/2025	KAMPABHAI VOCATIONAL TRAINING INSTITUTE L	SWAPNIL ROY	//	AOR20220001600C202500092
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/32189/2025	M/S KRISHNA ENGINEERING, CUTTACK	KARUNAKAR GAYA	//	
		VS	VS	()	
		AUTHORIZES OFFICER BANK OF MAHARASTRA		//	
269	D-WP(C)/32190/2025	BASUA BHOI @ BASU DAS	GOPAL KRISHNA BEHERA	//	AOR20220001502C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/32191/2025	DINABANDHU PARIDA	GOPAL KRISHNA BEHERA	//	AOR20220001502C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/32192/2025	NIASI DAS @ BHOI	GOPAL KRISHNA BEHERA	//	AOR20220001502C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/32193/2025	SATHIA DAS @ BHOI	GOPAL KRISHNA BEHERA	//	AOR20220001502C202500016
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/32195/2025	STATE OF ODISHA KANTHA PALEI VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500018
274	D-WP(C)/32196/2025	STATE OF ODISHA DEBENDRA MAHUNTA VS	SUDHIR KUMAR MALLICK VS	// // ()	
275	D-WP(C)/32197/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK UTKAL PRADHAN VS	SUBHASREE MOHANTY VS	// // ()	
276	D-WP(C)/32198/2025	STATE OF ODISHA SANTOSH PALEI VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500010
277	D-WP(C)/32199/2025	STATE OF ODISHA RAJESH KUMAR MALLICK @ RAJESH MALLICK VS	RAMDAS ACHARY VS	// // ()	
278	D-WP(C)/32200/2025	STATE OF ODISHA SRIDHAR BEHERA VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500012
279	D-WP(C)/32201/2025	STATE OF ODISHA SUBALA PARIDA VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500013
280	D-WP(C)/32202/2025	STATE OF ODISHA ANIKET BISWAL VS	SUDHIR KUMAR MALLICK VS	// // ()	
281	D-WP(C)/32204/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK PRAMOD KUMAR PANDEY VS	GOKULANANDA SAHU VS	// // ()	
282	D-WP(C)/32205/2025	STATE OF ODISHA NATABARA BARAL VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500011
283	D-WP(C)/32206/2025	STATE OF ODISHA KARTIKESWAR SEKHAR DEO VS	UPENDRA KUMAR SAMAL VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/32207/2025	BHARAT PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //	AOR20220001502C202500014
285	D-WP(C)/32208/2025	PRIYATAMA NAYAK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	GEETA RANI MALLICK VS	// 0 //	
286	D-WP(C)/32209/2025	BIKASH KUMAR PATRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
287	D-WP(C)/32210/2025	BIBHUTI BHUSAN PATRO VS HIMANSHU SEKHAR ROUT	PROMOD KUMAR SABAT VS	// 0 //	AOR20220003011C202500013
288	D-WP(C)/32211/2025	M/S.DEBANANDA BEHERA, MAYURBHANJ VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
289	D-WP(C)/32212/2025	LANKESWARI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
290	D-WP(C)/32213/2025	HIMANSU SEKHAR PANI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
291	D-WP(C)/32214/2025	RAMA CHANDRA PANDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
292	D-WP(C)/32215/2025	CONCORD INFRA PROJECTS PVT. LTD., BBSR VS STATE OF ODISHA	KESHAB CHANDRA KAR VS	// 0 //	
293	D-WP(C)/32217/2025	SUNDAR KATA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
294	D-WP(C)/32219/2025	SHYAMPADA MANDAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
295	D-WP(C)/32221/2025	CHITRAKALA NIAL	DHANANJAYA MUND	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/32223/2025	NARAYAN MOHANTY	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/32224/2025	GANGADHAR MALLICK	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32225/2025	AKSHAYA KUMAR DAS	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/32226/2025	PURUSOTTAM CHHATRIA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/32227/2025	AJIT KUMAR DAS	BHAGABAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/32228/2025	VILLAGERS OF KHATIA, NAYAGARH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/32231/2025	SHUBHRANSU SHEKHAR DEBNATH	UMA CHARAN MISHRA	//	
		VS	VS	0	
		THE STATE LEVEL SCRUTINY COMMITTEE, CUTTACK		//	
303	D-WP(C)/32234/2025	PURUSOTTAM CHHATRIA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/32239/2025	NARAYAN THAPA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32240/2025	SANJUKTA PANDA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/32242/2025	ABHIRAM CARETAKING AND EXPERT SERVICES, BISK	KESH BEHERA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/32244/2025	STATE OF ODISHA LAMBODAR KISAN VS	MANORANJAN PADHI VS	// // 0	
308	D-WP(C)/32245/2025	STATE OF ODISHA RASHMITA BALABANTARAY VS	SAROJA KANTA SAMAL VS	// // 0	
309	D-WP(C)/32246/2025	STATE OF ODISHA VAISHNOMATA GRUHANIRMAN PVT. LTD., KHURDA VS	SITAKANTA HOTA VS	// // 0	
310	D-WP(C)/32248/2025	BISHNU PRIYA RATH AMULYA SAHU VS	MANORANJAN PADHI VS	// // 0	
311	D-WP(C)/32250/2025	STATE OF ODISHA M/S. D.D.BUILDERS LTD., BBSR VS	GYANA RANJAN NAYAK VS	// // 0	
312	D-WP(C)/32251/2025	STATE OF ODISHA HIMANSHU DAS VS	RANJIT MOHANTY VS	// // 0	
313	D-WP(C)/32252/2025	STATE OF ODISHA RAMESH KUMAR KEJRIWAL VS	SURYANARAYAN BISWAL VS	// // 0	
314	D-WP(C)/32257/2025	STATE OF ODISHA SUBHASINEE @ SUBASINI SAMAL VS	SAROJA KANTA SAMAL VS	// // 0	
315	D-WP(C)/32258/2025	STATE OF ODISHA BIJENDRA NATH DAS VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
316	D-WP(C)/32259/2025	STATE OF ODISHA M/S. KONKAN RAILWAY CORPORATION LTD., NAVI MUMBAI VS	ROBINDO ACHARYA VS	// // 0	
317	D-WP(C)/32261/2025	EAST COAST RAILWAY, BBSR SANJUKTA SWAIN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/32262/2025	ACHINTYA KUMAR NAYAK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
319	D-WP(C)/32263/2025	SUNIL KUMAR PANDA VS UNION OF INDIA	GOUTAM CHARAN ROUT VS	// 0 //	
320	D-WP(C)/32265/2025	JAYA PRAKSH RATHA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
321	D-WP(C)/32266/2025	BISWAJIT BARIK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
322	D-WP(C)/32267/2025	ARUNA KUMAR DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
323	D-WP(C)/32269/2025	M/S ZENITH MINING (P) LTD, NEW DELHI VS STATE OF ODISHA	RAKESH SHARMA VS	// 0 //	
324	D-WP(C)/32271/2025	KAILASH CHANDRA KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES, CBDT,NEW DELHI	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202500032
325	D-WP(C)/32272/2025	LAXMIDHAR MOHANTY VS STATE OF ORISSA	ACHYUTANANDA PATTANAİK VS	// 0 //	
326	D-WP(C)/32274/2025	SUDAM CHANDRA KISKU VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
327	D-WP(C)/32275/2025	ARTATRAN SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
328	D-WP(C)/32276/2025	UNITED INSURANCE CO. LTD., BBSR VS MAA MANGALA FLOOR MILL PVT. LTD., KHURDA	BIJOY DASMOHAPATRA VS	// 0 //	
329	D-WP(C)/32277/2025	UPENDRA NAYAK	SUBHRANSU BHUSAN MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/32278/2025	SADANANDA MAHARANA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/32280/2025	KALPANA SAHOO	SHRADHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/32282/2025	SUDHI RANJAN PANDA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/32283/2025	DIGAMBAR MALLICK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/32284/2025	GADADHAR SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA		//	
335	D-WP(C)/32285/2025	SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD.	SUBHRANSU PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/32286/2025	RASANANDA SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/32287/2025	LAXMAN MARANDI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA		//	
338	D-WP(C)/32288/2025	RATIKANTA BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA		//	
339	D-WP(C)/32289/2025	KULAMANI PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/32290/2025	GANGADHAR SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/32291/2025	THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA KARTIKESWAR BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
342	D-WP(C)/32293/2025	THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA BAJUN MARANDI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
343	D-WP(C)/32294/2025	THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA ASHOK KUMAR SAMANTARAY VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500103
344	D-WP(C)/32295/2025	STATE OF ODISHA RINKU DEVI VS	KISHORE CHANDRA SATAPATHY VS	// // ()	
345	D-WP(C)/32296/2025	STATE OF ODISHA SUBHANKAR BISHMAYA RANJAN PANY VS	MANORANJAN MISHRA VS	// // ()	
346	D-WP(C)/32297/2025	STATE OF ODISHA M/S RAM KUMAR AGRAWAL ENGINEERS PVT LTD VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500104
347	D-WP(C)/32298/2025	STATE OF ODISHA RABINDRA BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
348	D-WP(C)/32299/2025	THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA BHAGABAT PRASAD SAHU VS	UPASANA BAL VS	// // ()	AOD20220004095C202500017
349	D-WP(C)/32300/2025	THE ADDL. COMMISSIONER OF CENTRAL TAX, GST AND EXCISE GURUBA MARANDEE VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
350	D-WP(C)/32301/2025	THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA BIKRAM PRADHAN VS	SAMEER KUMAR DAS VS	// // ()	
351	D-WP(C)/32302/2025	STATE OF ODISHA NIRANJAN SINGH VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500020
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/32303/2025	NARAYAN MISHRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //	
353	D-WP(C)/32304/2025	ANANTA CHARAN MALLICK VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE	UPASANA BAL VS	// () //	AOD20220004095C202500016
354	D-WP(C)/32307/2025	DAMODAR BRAHMA VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// () //	AOR20220001535C202500160
355	D-WP(C)/32309/2025	SAUNTE MARANDI VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// () //	
356	D-WP(C)/32310/2025	DILLIP KUMAR PANI VS COMMISSIONER OF SALES TAX CT AND GST,	Kshirod Kumar Sahoo VS	// () //	AOR20220001352C202500055
357	D-WP(C)/32311/2025	DAMAN MAJHI VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// () //	
358	D-WP(C)/32312/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	Pramod Ranjan Behera VS	// () //	AOD20220003518C202500031
359	D-WP(C)/32313/2025	JAGABANDHU DASH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //	
360	D-WP(C)/32314/2025	DIPAK ORAM VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500206
361	D-WP(C)/32315/2025	SNIGADHARANI MAJHI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// () //	AOR20250000161C202500041
362	D-WP(C)/32316/2025	CHAKRADHARA PRADHAN VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	MAHESWAR MOHANTY VS	// () //	
363	D-WP(C)/32317/2025	UNION OF INDIA	AJAY KUMAR ROY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
364	D-WP(C)/32318/2025	PRADEEP KUMAR SAHOO BIKASH CHANDRA BHUYAN	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
365	D-WP(C)/32319/2025	STATE OF ODISHA RINA SAHU	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
366	D-WP(C)/32320/2025	STATE OF ODISHA RASMITA PANDA	PRAKASH CHANDRA DASH	//	
		VS	VS	0	
367	D-WP(C)/32322/2025	STATE OF ODISHA LAXMIDHAR SAHU	SACHIDANANDA DAS	//	
		VS	VS	0	
368	D-WP(C)/32323/2025	STATE OF ODISHA BULU @ SMRUTI SEKHAR MALLIK	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
369	D-WP(C)/32325/2025	STATE OF ODISHA N. SHREYA SUBHADARSHINI	PRAVAKAR BEHERA	//	
		VS	VS	0	
370	D-WP(C)/32326/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR JHUNA MALLICK	MANAS KUMAR CHAND	//	
		VS	VS	0	
371	D-WP(C)/32327/2025	STATE OF ORISSA CHANDRAMA GAUDA	SAIBRATA RATH	//	
		VS	VS	0	
372	D-WP(C)/32328/2025	STATE OF ODISHA UNION OF INDIA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
373	D-WP(C)/32331/2025	ALEKH BEHERA MAMATA PRADHAN	SAIBRATA RATH	//	
		VS	VS	0	
374	D-WP(C)/32332/2025	STATE OF ODISHA TRAYAMBAK MEHER	DURGA PRASAD JENA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/32333/2025	STATE OF ODISHA JHULIA BEHERA VS	MANAS KUMAR CHAND VS	// // 0	
376	D-WP(C)/32336/2025	STATE OF ORISSA RITA RANI PATRO VS	SAIBRATA RATH VS	// // 0	
377	D-WP(C)/32338/2025	STATE OF ODISHA HULASH BEHERA VS	MANAS KUMAR CHAND VS	// // 0	
378	D-WP(C)/32339/2025	STATE OF ORISSA MANJULATA SAHU VS	SAIBRATA RATH VS	// // 0	
379	D-WP(C)/32341/2025	STATE OF ODISHA NIBASINI JENA VS	SAIBRATA RATH VS	// // 0	
380	D-WP(C)/32342/2025	STATE OF ODISHA BISNU PRASAD CHAMPATI VS	TUSAR KUMAR MISHRA VS	// // 0	
381	D-WP(C)/32344/2025	SUBHASHMITA SAHOO ABHIMANYU PRADHAN VS	SUSANTA KUMAR LENKA VS	// // 0	
382	D-WP(C)/32345/2025	STATE OF ODISHA JITENDRA DAS VS	SUDHIR KUMAR MALLICK VS	// // 0	
383	D-WP(C)/32347/2025	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK PRAMOD KUMAR NANDA VS	TUSAR KUMAR MISHRA VS	// // 0	
384	D-WP(C)/32348/2025	UNION OF INDIA BALARAM SAHOO VS	BIJAY JENA VS	// // 0	
385	D-WP(C)/32349/2025	STATE OF ODISHA KUNAL MALLICK VS	SUSANTA KUMAR LENKA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/32350/2025	MANGAL SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
387	D-WP(C)/32351/2025	RAHIS QUADRI VS BRANCH-IN-CHARGE, CHOLAMANDALAM INVESTMENT AND FINANCE COOPERATIVE LTD., BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// () //	
388	D-WP(C)/32352/2025	BANKUBIHARI DHIR VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
389	D-WP(C)/32353/2025	KABINDRA PASCHIMAKABAT VS STATE OF ODISHA	CHANDAN KUMAR ROUT VS	// () //	
390	D-WP(C)/32356/2025	BHABANI SANKAR GARABADU VS SETTEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// () //	
391	D-WP(C)/32358/2025	PRASANTA KUMAR PATTANAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //	
392	D-WP(C)/32359/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// () //	
393	D-WP(C)/32360/2025	HARI SAMAL VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// () //	
394	D-WPCRL/24433/2025	KUMARI BHOI VS STATE OF ODISHA	MOHAN BAG VS	// () //	AOR20240000323C202500018
395	D-WPCRL/24491/2025	SK. MOHAMMAD ABDUL KAFI TAQI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500089
396	D-ABLAPL/24395/2025	JAGA NAG VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	RAMPUR (SONEPUR) /217 /2024 () //	AOR20230001126C202500004
397	D-ABLAPL/24400/2025	TYABURI BADASETH	AJIT KUMAR MOHANTY	TUMUDIBANDHA /88 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/24401/2025	SUJEET KUMAR GUPTA	MIHIR KANTA RATH	//0	
	ABLAPL/9528/2025	VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/24403/2025	SUNA @ MUNA KANDAKEL	KHAGESWAR BEHERA	PARJANG /350 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/24408/2025	MANASH GHADEI @ MANAS GOCHHAYAT	DURGADATTA MOHAPATRA	KAKATAPUR /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/24410/2025	BABI DAS	PRANAB RANJAN CHHATOI	LAXMISAGAR P.S. /416 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/24411/2025	SK. SIRAJUDDIN	SANDEEP RAJ PANDA	GHATAGAON /121 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/24412/2025	RANJIT @ RANAJIT PRADHAN	BIRAJA PRASAD NANDA	KANIHA /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/24413/2025	MD. NESARUDDIN	SARADA PRASAD DASH	SORO /261 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/24415/2025	AMIYA KUMAR PATRA	ANUGRAHA NARAYAN SAMANTRAY	TIRTOL /356 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/24417/2025	YUDHISTHIR KHATUA	SATYA NARAYAN MISHRA 4	SALIPUR /341 /2025	AOR20220001615C202500167
	ABLAPL/9521/2025	VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/24419/2025	PYARELAL KEWAT	AJIT KUMAR RAUT	BRAJARAJNAGAR /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/24420/2025	ANU @ SAROJINI NAIK	KURESH PRASAD DASH	KEONJHAR TOWN /462 /2025	AOD20250000916C202500007
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/24421/2025	STATE OF ODISHA RABINDRA SAMAL VS	PANCHANAN PANIGRAHI VS	// BHUBAN /353 /2025 ()	AOR20250000001C202500041
410	D-ABLAPL/24426/2025	STATE OF ODISHA PARSURAM SEHUL @ PARSU VS	AJIT KUMAR RAUT VS	// BADMAL /180 /2025 ()	
411	D-ABLAPL/24429/2025	STATE OF ODISHA JITENDRA MAHAKUD VS	ANIRUDHA DAS VS	// SONEPUR /114 /2025 ()	
412	D-ABLAPL/24430/2025	STATE OF ODISHA SUKANT KUMAR SINGH VS	RATIKANTA MOHAPATRA VS	// BHUBANESWAR VIGILANCE /15 /2025 ()	
413	D-ABLAPL/24434/2025	STATE OF ODISHA(VIG.) GOURANGA CHARAN DHAL @ PAPU DHAL VS	ANITA SAHOO VS	// CYBER CRIME AND E.O, BALASORE /38 /2025 ()	
414	D-ABLAPL/24435/2025	STATE OF ODISHA (CYBER CRIME AND E.O.) ABINASH DAS VS	ABHAS MOHANTY VS	// SAHADEV KHUNTA /258 /2025 ()	
415	D-ABLAPL/24440/2025	STATE OF ODISHA PADIA @ PADMA CHARAN NAIK VS	PANCHANAN PANIGRAHI VS	// JARAPADA /304 /2025 ()	AOR20250000001C202500044
416	D-ABLAPL/24441/2025	STATE OF ODISHA JULA @ KAPILESWAR @ KAPILENDRA NAYAK VS	DILLIP KUMAR MOHANTY VS	// NIALI /71 /2023 ()	
417	D-ABLAPL/24445/2025	STATE OF ODISHA ZIAUS SAJEDEEN VS	ALOK KUMAR PANDA VS	// NISCHINTAKOILI /30 /2025 ()	
418	D-ABLAPL/24447/2025	STATE OF ODISHA FATIMA BIBI VS	RAJENDRA NARAYAN ROUT VS	// KENDRAPARA /36 /2025 ()	AOR20220001558C202500163
419	D-ABLAPL/24448/2025	STATE OF ODISHA RAJENDRA NAYAK @ RAJU NAYAK VS	ARIJEET MISHRA VS	// JAJPUR ROAD /458 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-ABLAPL/24461/2025	SHANTANU KUMAR KAR VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BHANJPUR /224 /2025 () //	AOR20230000623C202500031
421	D-ABLAPL/24462/2025	SOUMYA PRATIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BADAGODA P.S. /416 /2025 () //	
422	D-ABLAPL/24463/2025	SK. SAHAJAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S.(BBSR) /165 /2025 () //	
423	D-ABLAPL/24464/2025	SONU PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /150 /2025 () //	
424	D-ABLAPL/24465/2025	RAJA @ SEIKH AJMIR ALLI @ SAYAD AZMER ALLI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /18 /2015 () //	
425	D-ABLAPL/24469/2025	AJIT KUMAR TRIPATHY @ AJIT TRIPATHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARI RAMCHANDRAPUR /311 /2025 () //	
426	D-ABLAPL/24470/2025	LIPAK SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /16 /2025 () //	
427	D-ABLAPL/24472/2025	SRIKANTA TRIPATHY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARI RAMACHANDRA /311 /2025 () //	
428	D-ABLAPL/24475/2025	AMIT KUMAR TANTI VS STATE OF ODISHA	AMLAN MOHANTY VS	MOHANA /100 /2025 () //	
429	D-ABLAPL/24478/2025	KAPILA @ TAPAN KUMAR MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /369 /2025 () //	
430	D-ABLAPL/24479/2025	SURAJ KANTA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /306 /2023 () //	
431	D-ABLAPL/24480/2025	PRITI RANJAN SAHOO	ASIT KUMAR JENA	DHARMASALA /216 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/24487/2025	DILIP SWAIN @ DILLIP KUMAR SWAIN	DURGA PRASAD DHAL	NACHUNI /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/24490/2025	ASISH MALLICK	DEEPAK KU SAHOO	MARSHAGHAI /226 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/24492/2025	SIPUN NAIK @ SIPUN KUMAR NAIK	ASUTOSH TRIPATHY	TALCHER TOWN /618 /2025	AOR20220001648C202500089
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/24493/2025	KALANDI BEHERA	PRADIPTA BEURA	//	AOD20220004020C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/24515/2025	CHHABI @ CHHABINDRA SAHU	AMITAV TRIPATHY	BIJEPUR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/24516/2025	MANA @ DAYANANDA SAHU	AMITAV TRIPATHY	BIJEPUR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/24517/2025	UMAKANTA MEHER	AMITAV TRIPATHY	LOISINGHA(BOLANGIR) /182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/24518/2025	MANOJ BEHERA	SIMSON JENA	CHANDRASEKHARPUR /447 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/24520/2025	BHABAGRAHI SAMANTARAY	BHABANI SHANKAR DASPARIDA	VIGILANCE PS (BERHAMPUR) /6 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
441	D-ABLAPL/24521/2025	MANGARAJ KHILLA @ KHILLO	JUGALA KISHORE PANDA	MACHHKUND /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/24522/2025	MD. SAMEER ANSARI @ SAMIR	RUDRA NARAYAN PARIJA	RAJGANGPUR /335 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/24523/2025	STATE OF ODISHA PRASANTA JAGADALA @ PRASHANTA JAGADALA VS	SK. ZAFARULLA VS	// BAUNISUNI /18 /2025 ()	
444	D-ABLAPL/24524/2025	STATE OF ODISHA AYAS KHAN VS	SK. ZAFARULLA VS	// BADACHANA /230 /2025 ()	
445	D-ABLAPL/24530/2025	STATE OF ODISHA MADHUSMITA SAHU VS	DEVASHIS PANDA VS	// KARANJIA /216 /2025 ()	
446	D-ABLAPL/24534/2025	STATE OF ODISHA ASISH KUMAR NAYAK VS	LAMBODOR ACHARI VS	// NIMAKHANDI /237 /2025 ()	AOR20220001563C202500028
447	D-ABLAPL/24535/2025	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	SUBASH CHANDRA BEHERA VS	// RAIRAKHOL /145 /2025 ()	AOR20250000622C202500001
448	D-ABLAPL/24537/2025	STATE OF ODISHA MIR IDRISH @ IDIRISH VS	BHARAT JALLI VS	// SATYABADI /258 /2025 ()	AOD20240000581C202500113
449	D-ABLAPL/24540/2025	STATE OF ODISHA DR. ADHIRAJ SAHU VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500121
450	D-ABLAPL/24543/2025	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	BISHNU PRASAD PRADHAN VS	// BADAGODA P.S. /57 /2024 ()	
451	D-ABLAPL/24545/2025	STATE OF ODISHA GANESH SETHI @ GANESWAR SETHI VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /692 /2025 ()	
452	D-ABLAPL/24554/2025	STATE OF ODISHA PATHANI PRADHAN VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /265 /2025 ()	
453	D-ABLAPL/24555/2025	STATE OF ODISHA PALASH GHOSH VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /80 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/24562/2025	SUNIL NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /334 /2025 () //	
455	D-ABLAPL/24563/2025	SHAIK ZAHIR VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /259 /2025 () //	
456	D-ABLAPL/24566/2025	SANJAYA CHANDRA SAHOO @ SANJAYA SAHOO VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BASELI SAHI PS /137 /2025 () //	
457	D-ABLAPL/24570/2025	SERKHAN SAHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIHIDI /272 /2025 () //	
458	D-ABLAPL/24571/2025	DEBENDRA KUMAR PARIJA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /208 /2025 () //	
459	D-ABLAPL/24579/2025	TIKERAM SAHU @ TIKEDHAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /189 /2025 () //	
460	D-ABLAPL/24583/2025	ANANDA KUMAR PRADHAN @ ANANDA PRADHANDIBYAJYOTI SAHOO VS STATE OF ODISHA	VS	BASUDEVPUR /554 /2025 () //	
461	D-ABLAPL/24587/2025	CHINMAYEE KUMAR MALLIK @ BUBUNA MALIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	/ /0 () //	
462	D-ABLAPL/24589/2025	SANGRAM MISHRA VS REPUBLIC OF INDIA (CBI)	SAILABALA JENA VS	/ /0 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :11/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/24477/2025 CRLMA/ /	AMRITA PRIYADARSHINI PATRO MP	TAPAN MISHRA	32/2025
2	D-SAO/26673/2025 SAO/ /	PRAFULLA KUMAR ROUT MP	SANATAN DAS	37/2025
3	D-SAO/18527/2025 SAO/6/2025	AMIT MISRA MP	GOPINATH MISHRA	38/2025
4	D-RFA/32092/2025 RFA/ /	BASUNDHARA, CUTTACK MP	PRANAB KUMAR GHOSE	62/2025
5	D-TRPCRL/24468/2025 TRPCRL/ /	ANANTA MAHARANA MP	LOKESH GOURAV MOHARANA	76/2025
6	D-CRLMP/24474/2025 CRLMP/ /	ANUSAYA PRADHAN MP	PRAMOD KUMAR ROUT	184/2025
7	D-JCRLA/1460/2025 JCRLA/8/2025	CHINTAMANI BISWAL MP	ADV. RAJESH KUMAR TRIPATHY	188/2025
8	D-JCRLA/1460/2025 JCRLA/8/2025	CHINTAMANI BISWAL MP	ADV. RAJESH KUMAR TRIPATHY	189/2025
9	D-TRP(C)/27941/2025 TRP(C)/266/2025	GYANENDRA DAS ADHIKARI MP	RAMA CHANDRA JENA	281/2025
10	D-TRP(C)/23389/2025 TRP(C)/179/2025	CHIRANJIBI MISHRA MP	DEBARAJ MOHANTY	282/2025
11	D-TRP(C)/32340/2025 TRP(C)/ /	JYOTIRMAYEE DASH@PATRA MP	ANAM CHARAN PANDA	283/2025
12	D-TRP(C)/32355/2025 TRP(C)/ /	ANUROOPA UDGATA MP	RAJESH KUMAR TRIPATHY	284/2025
13	D-CONTC/13510/2024 CONTC/2437/2024	SUBRAT PRADHAN MP		285/2025
14	D-CONTC/15066/2025 CONTC/ /	PRASANTA KUMAR PARIJA MP	ADV.	286/2025
15	D-CONTC/1312/2024 CONTC/943/2024	JITENDRA NARAYAN SAMANTA MP		287/2025
16	D-CONTC/9984/2023 CONTC/9984/2023	PURNIMA BINDHANI MP	M/S SHASHI BHUSAN JENA,S.BEHERA,A.SWAIN,S.P.JENA	288/2025
17	D-RPFAM/32146/2025 RPFAM/ /	SILU DEHURY MP	RAMESH KUMAR SAHU	348/2025
18	D-RPFAM/7020/2025 RPFAM/48/2025	HEMANTA KUMAR RAY MP	PRATYUSHA NAIDU	349/2025
19	D-RPFAM/31728/2025 RPFAM/ /	SURENDRA MALLICK MP	PABITRA KUMAR NAYAK	350/2025
20	D-RPFAM/32268/2025 RPFAM/ /	SANGRAM KESHARI PATRO MP	ADYASIDHI MISHRA	351/2025
21	D-RPFAM/32357/2025 RPFAM/ /	ASWINI KUMAR PRADHAN MP	NIRANJAN LENKA	352/2025
22	D-RPFAM/32357/2025 RPFAM/ /	ASWINI KUMAR PRADHAN MP	NIRANJAN LENKA	353/2025
23	D-CMAPL/620/2022 CMAPL/620/2022	TANKADHAR ROUT MP	ADV	405/2025
24	D-CMAPL/31742/2025 CMAPL/ /	SANGRAM MOHAPATRA MP	ADV.	406/2025
25	D-CMAPL/28206/2025 CMAPL/ /	SUBASH CHANDRA SAMAL MP	ADV.	407/2025
26	D-CMAPL/31234/2025	RABINARAYAN MISHRA	PRASANTA KUMAR SATAPATHY	

27	CMAPL/ / D-CMAPL/32335/2025	MP MALATI SAHOO	SAILAZA NANDAN DAS	408/2025
28	CMAPL/ / D-CMAPL/32335/2025	MP MALATI SAHOO	SAILAZA NANDAN DAS	409/2025
29	D-MATA/38870/2024 MATA/331/2024	MP KAMALAKANTA BEHERA	NIRANJAN LENKA	410/2025
30	D-MATA/32114/2025 MATA/ /	MP DIPTI SAMANTARAY@DIPTI BAGHASINGH	SOUMYA DEV RAY	418/2025
31	D-MATA/20744/2024 MATA/210/2024	MP MANORAMA SAHOO	RABINDRA NATH BARIK	419/2025
32	D-MATA/42462/2024 MATA/360/2024	MP KULAMANI DIGAL		420/2025
33	D-MATA/32167/2025 MATA/ /	MP PAILA ASHA@P.ASHA	BASUDEV MISHRA	421/2025
34	D-MATA/32180/2025 MATA/ /	MP GOURAV DAS	RABINDRA KUMAR PRUSTY	422/2025
35	D-MATA/32194/2025 MATA/ /	MP PILLA KIRTI @ P.KEERTHI	RAMDAS ACHARY	424/2025
36	D-MATA/32194/2025 MATA/ /	MP PILLA KIRTI @ P.KEERTHI	RAMDAS ACHARY	425/2025
37	D-MATA/27725/2025 MATA/ /	MP DAYANIDHI MAHAPATRA	SAYANTAN PANDA	426/2025
38	D-MATA/27723/2025 MATA/ /	MP DAYANIDHI MAHAPATRA	SAYANTAN PANDA	427/2025
39	D-FAO/30073/2025 FAO/ /	MP DEPUTY MANAGER(T.P.HUB) M/S. ORIENTAL INSURANCE CO. LTD.,BBSR		428/2025
40	D-FAO/30073/2025 FAO/ /	MP DEPUTY MANAGER(T.P.HUB) M/S. ORIENTAL INSURANCE CO. LTD.,BBSR		724/2025
41	D-FAO/32186/2025 FAO/ /	MP B.M., M/S. UNITED INDIA INSURANCE CO. LTD.,BBSR	PRADIP KUMAR MOHANTY	725/2025
42	D-FAO/32186/2025 FAO/ /	MP B.M., M/S. UNITED INDIA INSURANCE CO. LTD.,BBSR	PRADIP KUMAR MOHANTY	726/2025
43	D-FAO/32203/2025 FAO/ /	MP MANAGING COMMITTEE OF HAREKRUSHNANANDA SKURIA ACADEMY, BALASORE		727/2025
44	D-FAO/80/2017 FAO/80/2017	MP PRAHALLAD ROY SHARMA	MAHESWAR MOHANTY	728/2025
45	D-FAO/80/2017 FAO/80/2017	MP PRAHALLAD ROY SHARMA	M/S.MAHESWAR MOHANTY	729/2025
46	D-FAO/80/2017 FAO/80/2017	MP PRAHALLAD ROY SHARMA	M/S.MAHESWAR MOHANTY	730/2025
47	D-FAO/26068/2025 FAO/347/2025	MP THE MANAGER M/S ORIENTAL INSURANCE CO. LTD.,BBSR	SOMNATH KUMURDA	731/2025
48	D-FAO/24989/2025 FAO/349/2025	MP MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,BBSR	ADARSH KISHOR	732/2025
49	D-CRLREV/22413/2025 CRLREV/438/2025	MP SIMANCHAL MANDAL		733/2025
50	D-CRLREV/24418/2025 CRLREV/ /	MP SWEETY SAHA @ SWEETY KUMARI GUPTA	SUBASH CHANDRA ACHARYA	772/2025
51	D-CRLREV/24418/2025 CRLREV/ /	MP SWEETY SAHA @ SWEETY KUMARI GUPTA	SUBASH CHANDRA ACHARYA	773/2025
52	D-CRLREV/39271/2024 CRLREV/759/2024	MP JITENDRA KUMAR SAHOO	DESHA RANJAN RATH	774/2025
53	D-CRLREV/24501/2025 CRLREV/ /	MP BRAHMANANDA DASH	CHINMAY MOHANTY	775/2025
54	D-CRLREV/24488/2025 CRLREV/ /	MP PUJA BEURA	PRADIPTA BEURA	776/2025
55	D-CRLREV/24510/2025 CRLREV/ /	MP MADHUSUDAN ROUT	BHABANI SHANKAR DASPARIDA	777/2025
56	D-CRLREV/24488/2025 CRLREV/ /	MP PUJA BEURA	PRADIPTA BEURA	778/2025
57	D-CRLREV/24510/2025 CRLREV/ /	MP MADHUSUDAN ROUT	BHABANI SHANKAR DASPARIDA	779/2025
		MP		780/2025

58	D-CRLREV/23866/2025 CRLREV/ /	DR. AMARJEET NAYAK MP	RAJJEET ROY	781/2025
59	D-CRLREV/24488/2025 CRLREV/ /	PUJA BEURA MP	PRADIPTA BEURA	782/2025
60	D-CRLREV/23866/2025 CRLREV/ /	DR. AMARJEET NAYAK MP	RAJJEET ROY	783/2025
61	D-CRLREV/23510/2025 CRLREV/ /	MALAYA KUMAR KAR MP	SASWATA PATNAIK	784/2025
62	D-CRLREV/24525/2025 CRLREV/ /	BISWAMBAR SAMANTARAY MP	BIJAYANANDA DASH	785/2025
63	D-CRLREV/24549/2025 CRLREV/ /	NIKHIL KUMAR MP	SK. ZAFARULLA	786/2025
64	D-CRLREV/24549/2025 CRLREV/ /	NIKHIL KUMAR MP	SK. ZAFARULLA	787/2025
65	D-CRLREV/24547/2025 CRLREV/ /	JAGAT RAM THAKUR MP	RASHMITA SAHU	788/2025
66	D-CRLREV/24547/2025 CRLREV/ /	JAGAT RAM THAKUR MP	RASHMITA SAHU	789/2025
67	D-CRLREV/24547/2025 CRLREV/ /	JAGAT RAM THAKUR MP	RASHMITA SAHU	790/2025
68	D-CRLREV/24547/2025 CRLREV/ /	JAGAT RAM THAKUR MP	RASHMITA SAHU	791/2025
69	D-CRLREV/24568/2025 CRLREV/ /	SWAPNESWAR BEHERA MP	UMA CHARAN MISHRA	792/2025
70	D-CRLREV/24568/2025 CRLREV/ /	SWAPNESWAR BEHERA MP	UMA CHARAN MISHRA	793/2025
71	D-BLAPL/8282/2025 BLAPL/3275/2025	TAPAN KUMAR NAHAK MP		850/2025
72	D-BLAPL/8784/2024 BLAPL/3031/2024	BISWAJIT BERA MP		851/2025
73	D-BLAPL/19644/2025 BLAPL/6972/2025	PRADYUMAN KUMAR @ PRADYUMNA KUMAR MP	ANILAN SHAKTI PAUL	852/2025
74	D-BLAPL/33780/2024 BLAPL/11344/2024	AAMIR KHAN MP	DEVASHIS PANDA	853/2025
75	D-RSA/13500/2025 RSA/173/2025	LATARANI RAY MP	SAIBRATA RATH	1127/2025
76	D-RSA/65/2013 RSA/65/2013	SABITA SAMANTARAY MP	M/S.SATYARANJAN MOHAPATRA	1128/2025
77	D-RSA/65/2013 RSA/65/2013	SABITA SAMANTARAY MP	M/S.SATYARANJAN MOHAPATRA	1129/2025
78	D-RSA/1869/2025 RSA/44/2025	SANATAN@TIMA KISAN MP	UPENDRA KUMAR SAMAL	1130/2025
79	D-RSA/32254/2025 RSA/ /	BAMUDI MUKTA MP	DEBARAJ MOHANTY	1131/2025
80	D-RSA/217/2017 RSA/217/2017	NARMADA PRUSTY@BEHERA MP	M/S.BHAKTAHARI MOHANTY	1132/2025
81	D-CMP/606/2018 CMP/606/2018	NATABAR NAYAK@MOHAPATRA MP	M/S.PRASANTA KUMAR SATAPATHY	1234/2025
82	D-CMP/32109/2025 CMP/1230/2025	SUNITA BAG @ SENAPATI MP	TRILOCHAN NANDA	1235/2025
83	D-CMP/32116/2025 CMP/ /	MUNIR BEG MP	M. BALAKRISHNA RAO	1236/2025
84	D-CMP/32122/2025 CMP/ /	RUDRA CHARAN TRIPATHY MP	GANESH PRASAD SAMAL	1237/2025
85	D-CMP/32131/2025 CMP/ /	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD.,BBSR MP		1238/2025
86	D-CMP/32133/2025 CMP/ /	RABINDRA MUDULI @ RABINDRA KUMAR MP	BHUSAN CHANDRA PANDA	1239/2025
87	D-CMP/32139/2025 CMP/ /	UCO BANK, SAMBALPUR MP	SUBRAT MISRA	1240/2025
88	D-CMP/32147/2025 CMP/ /	SAHADEV SETHI MP	ADITYA MISHRA	1241/2025
89	D-CMP/32177/2025	PADMANAVA SAHOO	PRASANNA KUMAR SWAIN	

	CMP/ /	MP		1242/2025
90	D-CMP/32187/2025	PARBATI DHADA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1243/2025
91	D-CMP/17936/2025	ANADI CHARAN SAHOO	SOUMYA MISHRA	
	CMP/701/2025	MP		1244/2025
92	D-CMP/32264/2025	BASANTA@BASANT KUMAR PANDA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1245/2025
93	D-CMP/32270/2025	SUSAMA PATEL	PABITRA KUMAR NAYAK	
	CMP/ /	MP		1246/2025
94	D-CMP/32292/2025	KAILASH JENA	MAHESWAR MOHANTY	
	CMP/ /	MP		1247/2025
95	D-CMP/32337/2025	AJIT KUMAR BISWAL	ANAM CHARAN PANDA	
	CMP/ /	MP		1248/2025
96	D-CMP/32343/2025	SASHIKALA PATEL	BYOMOKESH SAHOO	
	CMP/ /	MP		1249/2025
97	D-CMP/32346/2025	SHANTILATA PATEL	BYOMOKESH SAHOO	
	CMP/ /	MP		1250/2025
98	D-ABLAPL/22786/2025	MINATI BARIK	SANTOSH KUMAR DWIVEDY	
	ABLAPL/8949/2025	MP		1483/2025
99	D-ABLAPL/19514/2024	BHAJAMAN MEHERA		
	ABLAPL/7132/2024	MP		1484/2025
100	D-ABLAPL/16796/2025	GURUBARI PUJARI		
	ABLAPL/6706/2025	MP		1485/2025
101	D-ABLAPL/17727/2025	GOURI SANKAR BEHERA		
	ABLAPL/7220/2025	MP		1486/2025
102	D-ABLAPL/18201/2025	PHULA BEHERA		
	ABLAPL/8261/2025	MP		1487/2025
103	D-ABLAPL/20361/2025	ASHOK KUMAR BEHERA		
	ABLAPL/8194/2025	MP		1488/2025
104	D-ABLAPL/13432/2025	SHUSANTA DEHURY @ SUSHANTA DEHURY	RK. ZAFARULLA	
	ABLAPL/5445/2025	MP		1489/2025
105	D-MACA/32101/2025	SANTI PRADHAN	BATAKRUSHNA PANDA	
	MACA/ /	MP		2026/2025
106	D-MACA/32101/2025	SANTI PRADHAN	BATAKRUSHNA PANDA	
	MACA/ /	MP		2027/2025
107	D-MACA/32120/2025	SK. MAZHAR	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2028/2025
108	D-MACA/31943/2025	GELLHARANI @ GEHLARANI PARIDA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2029/2025
109	D-MACA/25942/2025	SADHU @ SADHUA BEHERA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2030/2025
110	D-MACA/25942/2025	SADHU @ SADHUA BEHERA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2031/2025
111	D-MACA/32181/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,SANTIAK	KUMAR SAMANTARAY	
	MACA/ /	MP		2032/2025
112	D-MACA/32181/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,SANTIAK	KUMAR SAMANTARAY	
	MACA/ /	MP		2033/2025
113	D-MACA/32220/2025	NEW INDIA ASSURANCE CO. LTD.,KHORDHA	BIJOY DASMOHAPATRA	
	MACA/ /	MP		2034/2025
114	D-MACA/32220/2025	NEW INDIA ASSURANCE CO. LTD.,KHORDHA	BIJOY DASMOHAPATRA	
	MACA/ /	MP		2035/2025
115	D-MACA/30527/2025	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	REMBALA PATI	
	MACA/ /	MP		2036/2025
116	D-MACA/30534/2025	D.M., BALASORE DIVISION ORIENTAL INSURANCE CO. LTD., BALASORE		
	MACA/ /	MP		2037/2025
117	D-MACA/30937/2025	D.M., ORIENTAL INSURANCE CO. LTD.,T.PHIMBESWARA	BIJAL PATI	
	MACA/ /	MP		2038/2025
118	D-MACA/27129/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,CHENNAI	DEBBIKTA	
	MACA/ /	MP		2039/2025
119	D-MACA/28300/2025	D.M., UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD.,KOLKATA	KHANANGUL	
	MACA/ /	MP		2040/2025
120	D-CRLMC/24392/2025	SAKTI KANTA CHOTARAY	MANOJ PANIGRAHI	
	CRLMC/ /	MP		2185/2025

121	D-CRLMC/24399/2025 CRLMC/ /	BEDAMATI BARIK MP	GOKULANANDA SAHU	2186/2025
122	D-CRLMC/24409/2025 CRLMC/ /	JAHARLAL MOHANTY MP	BIRENDRA KUMAR PARDHI	2187/2025
123	D-CRLMC/17025/2025 CRLMC/2009/2025	HARICHANDRA MAHAPATRA @ HARISH CHANDRA MAHAPATRA MP		2188/2025
124	D-CRLMC/14594/2024 CRLMC/1903/2024	SUSHIL SAHU MP		2189/2025
125	D-CRLMC/22487/2025 CRLMC/2845/2025	BISWAJIT BARIK@BAPI MP	KAMALA KANTA MOHANTY	2190/2025
126	D-CRLMC/24428/2025 CRLMC/ /	DEBASHISH MOHANTY MP	DEBA PRASAD DAS	2191/2025
127	D-CRLMC/24432/2025 CRLMC/ /	ASWINI KUMAR JAIN MP	BIKRAM CHANDRA GHADDEI	2192/2025
128	D-CRLMC/24438/2025 CRLMC/ /	BIBHU NAYAK @ NAIK MP	CHANDAN SAMANTARAY	2193/2025
129	D-CRLMC/24443/2025 CRLMC/ /	PRAHALLAD CHANDRA MALLICK MP	SHAKTI PRASAD RATH	2194/2025
130	D-CRLMC/24424/2025 CRLMC/ /	JHARANABALA DAS MP	BISWARANJAN DALAI	2195/2025
131	D-CRLMC/24449/2025 CRLMC/ /	DHIRENDRA SAHU MP	ALOK KUMAR PANDA	2196/2025
132	D-CRLMC/24454/2025 CRLMC/ /	DHIRENDRA SAHU MP	ALOK KUMAR PANDA	2197/2025
133	D-CRLMC/24460/2025 CRLMC/ /	BIBHUTI MALIK MP	JUGALA KISHORE PANDA	2198/2025
134	D-CRLMC/3722/2023 CRLMC/3722/2023	DHOLA@DEBENDRA PATSANI MP	KABIRAJ PRADHAN	2199/2025
135	D-CRLMC/13762/2025 CRLMC/2057/2025	BAMAN KUMAR MOHANTY MP	KABIRAJ PRADHAN	2200/2025
136	D-CRLMC/24505/2025 CRLMC/ /	AJIT MEHER MP	SANJAYA KUMAR PANIGRAHI	2201/2025
137	D-CRLMC/24532/2025 CRLMC/ /	TIKINA RANI SRICHANDAN MP	PABITRA KUMAR NAYAK	2202/2025
138	D-CRLMC/35605/2024 CRLMC/4604/2024	P.NAGARAJAN MP	SAILAZA NANDAN DAS	2203/2025
139	D-CRLMC/9159/2025 CRLMC/1302/2025	ARIJIT BHATTACHARYA MP	SASWATA PATNAIK	2204/2025
140	D-CRLMC/24546/2025 CRLMC/ /	ABHIMANYU PRADHAN MP	SUBRAT KUMAR MISHRA	2205/2025
141	D-CRLMC/24546/2025 CRLMC/ /	ABHIMANYU PRADHAN MP	SUBRAT KUMAR MISHRA	2206/2025
142	D-CRLMC/21206/2025 CRLMC/2642/2025	LALU@SUDAM KANHAR MP		2207/2025
143	D-CRLMC/24565/2025 CRLMC/ /	SHAKTIDHAR NAIK MP	SAILAZA NANDAN DAS	2208/2025
144	D-CRLMC/25414/2024 CRLMC/3201/2024	KALIM KHAN MP	SATYABRATA DASH	2209/2025
145	D-CRLA/24450/2025 CRLA/ /	LABAKUSHA KANTERI MP	JUGALA KISHORE PANDA	2210/2025
146	D-CRLMC/24582/2025 CRLMC/ /	PRATAP KUMAR MOHAPATRA @ MR.M.PRAKASH PRATAP @ PRATAP KUMAR MOHAPATRA MP		2210/2025
147	D-CRLA/24450/2025 CRLA/ /	LABAKUSHA KANTERI MP	JUGALA KISHORE PANDA	2211/2025
148	D-CRLA/8007/2024 CRLA/284/2024	SUSANTA BEHERA MP	TAPAS KUMAR ACHARYA	2212/2025
149	D-CRLA/24458/2025 CRLA/ /	ANTARA GOCHHAYAT MP	ASUTOSH TRIPATHY	2213/2025
150	D-CRLA/24458/2025 CRLA/ /	ANTARA GOCHHAYAT MP	ASUTOSH TRIPATHY	2214/2025
151	D-CRLA/27681/2024 CRLA/902/2024	LALIT MOHAN BARAL MP	DEVASHIS PANDA, S.A. HAFIZ	2215/2025
152	D-CRLA/41/2004	MUTULU SISA	M/S.H.M.DHAL	

	CRLA/41/2004	MP		2216/2025
153	D-CRLA/622/2015	ZULU@RAJA@SARAT SAHOO@SARAT KUMAR SAHOO@NE. SARINDEVASHIS PANDA),		2217/2025
	CRLA/622/2015	MP		
154	D-CRLA/446/2021	PAPU@SANJAY PANI	AMULYA RATNA PANDA	2218/2025
	CRLA/446/2021	MP		
155	D-CRLA/20554/2025	AMAR PRADHAN @ BIJU	BEDA PRAKASH PANDA	2219/2025
	CRLA/944/2025	MP		
156	D-CRLA/20554/2025	AMAR PRADHAN @ BIJU	BEDA PRAKASH PANDA	2220/2025
	CRLA/944/2025	MP		
157	D-CRLA/24560/2025	KANDARA NAIK	NIROD KUMAR SAHU	2221/2025
	CRLA/ /	MP		
158	D-CRLA/24560/2025	KANDARA NAIK	NIROD KUMAR SAHU	2222/2025
	CRLA/ /	MP		
159	D-CRLA/24084/2025	SIBA PRASAD GOCHHI	SATYA RANJAN MULIA	2223/2025
	CRLA/949/2025	MP		
160	D-CRLA/24080/2025	MADHUSMITA GOCHHI	SATYA RANJAN MULIA	2224/2025
	CRLA/948/2025	MP		
161	D-CRLA/24580/2025	RAJESH JENA @ PINTU	SAMIR KUMAR MISHRA(SR. ADV.)	2225/2025
	CRLA/ /	MP		
162	D-CRLA/24580/2025	RAJESH JENA @ PINTU	SAMIR KUMAR MISHRA(SR. ADV.)	2226/2025
	CRLA/ /	MP		
163	D-WA/32129/2025	SANJUKTA NAYAK	SOURAV DAS	3583/2025
	WA/ /	MP		
164	D-WA/32216/2025	REETANJALI MISHRA	KARUNAKAR RATH	3584/2025
	WA/ /	MP		
165	D-WA/32216/2025	REETANJALI MISHRA	KARUNAKAR RATH	3585/2025
	WA/ /	MP		
166	D-WA/32230/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	3586/2025
	WA/ /	MP		
167	D-WA/32230/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	3587/2025
	WA/ /	MP		
168	D-WA/32232/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	3588/2025
	WA/ /	MP		
169	D-WA/32232/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	3589/2025
	WA/ /	MP		
170	D-WA/3528/2025	ICAR-AGRICULTURAL TECHNOLOGY APPLICATIONS RESEARCH CENTER, BBSR	AMARUP, A.MOHANTY	3590/2025
	WA/475/2025	MP		
171	D-WP(C)/32098/2025	GAGAN BISWAL	BHAGABAN MOHANTY	13498/2025
	WP(C)/ /	MP		
172	D-WP(C)/32103/2025	DILLIP KUMAR HOTA	GYANENDRA KUMAR TRIPATHY	13499/2025
	WP(C)/ /	MP		
173	D-WP(C)/32105/2025	GURUKUL INSTITUTE OF TECHNOLOGY, BBSR	PRASAD DASH	13500/2025
	WP(C)/22432/2025	MP		
174	D-WP(C)/30160/2025	M/S. KCS PVT. LTD., BBSR	SUVENDU KUMAR RAY	13501/2025
	WP(C)/21367/2025	MP		
175	D-WP(C)/32111/2025	SCHOOL OF NURSING CUTM, PARALAKHEMUNDA	EMANRATHAJAPATI	13502/2025
	WP(C)/22415/2025	MP		
176	D-WP(C)/28350/2025	PRASAD MANDINGA	SATYABRATA MOHANTY (1)	13503/2025
	WP(C)/19817/2025	MP		
177	D-WP(C)/21728/2022	THE DY. COMMNR., KENDRIYA VIDYALAYA	BRUNIKESH TRIPATHI, BBSR	13504/2025
	WP(C)/21728/2022	MP		
178	D-WP(C)/32117/2025	SESHADEV KAR	AMIYA KUMAR MOHANTY	13505/2025
	WP(C)/22459/2025	MP		
179	D-WP(C)/32121/2025	SUDHAKAR SETHI	PRANAB RANJAN CHHATOI	13506/2025
	WP(C)/ /	MP		
180	D-WP(C)/25040/2023	TILOTTAMA PALATA		13507/2025
	WP(C)/25040/2023	MP		
181	D-WP(C)/32125/2025	PRAFULLA BHAKTA	GAJENDRANATH ROUT	13508/2025
	WP(C)/22419/2025	MP		
182	D-WP(C)/13067/2025	KAILASH CHANDRA BEHERA	JATINDRA KUMAR MOHAPATRA	13509/2025
	WP(C)/10265/2025	MP		
183	D-WP(C)/11261/2025	SABITRI DAS	SANGRAM KUMAR SINGH	13510/2025
	WP(C)/8313/2025	MP		

184	D-WP(C)/32115/2025 WP(C)/ /	BIRENDRA KUMAR JAISWAL MP	KAJAL SAHOO	13511/2025
185	D-WP(C)/33901/2024 WP(C)/19420/2024	BIMAL KUMAR MALLIA MP	JAJATI KESHARI KHUNTIA	13512/2025
186	D-WP(C)/32132/2025 WP(C)/ /	PRAFULLA MOHAPATRA MP	RAJENDRA KUMAR PRADHAN	13513/2025
187	D-WP(C)/24529/2025 WP(C)/17288/2025	RITESH SHARMA MP	ANKITA MUKHERJI	13514/2025
188	D-WP(C)/41157/2024 WP(C)/25356/2024	AVAYA KUMAR MOHAPATRA MP	PRADOSH KUMAR DAS	13515/2025
189	D-WP(C)/32137/2025 WP(C)/ /	NILADRI PRASAD DAS MP	AMITABH MISHRA	13516/2025
190	D-WP(C)/32137/2025 WP(C)/ /	NILADRI PRASAD DAS MP	AMITABH MISHRA	13517/2025
191	D-WP(C)/32138/2025 WP(C)/ /	DEBASIS MOHAPATRA MP	DEBI PRASAD DHALSAMANTA	13518/2025
192	D-WP(C)/22606/2015 WP(C)/22606/2015	NILIMA SAMANTASINGHAR MP	M/S.BIMBISAR DASH	13519/2025
193	D-WP(C)/23531/2025 WP(C)/16219/2025	DR.PARESH CHANDRA MOHANTA MP	DR. JITENDRA KUMAR LENKA	13520/2025
194	D-WP(C)/31669/2025 WP(C)/22257/2025	CHHANDA TAJAN MP	PRATIK DASH	13521/2025
195	D-WP(C)/32145/2025 WP(C)/ /	BISIKESAN SAMAL MP	KAPILA CHARAN NAYAK	13522/2025
196	D-WP(C)/36798/2023 WP(C)/36798/2023	M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR MP		13523/2025
197	D-WP(C)/32148/2025 WP(C)/ /	MANORANJAN NAYAK MP	SRIKAR KUMAR RATH	13524/2025
198	D-WP(C)/32140/2025 WP(C)/ /	SANYASI SAHOO MP	SOUBHAGYA KUMAR DASH	13525/2025
199	D-WP(C)/32149/2025 WP(C)/ /	M.YELLAIAH MP	SRIKAR KUMAR RATH	13526/2025
200	D-WP(C)/36350/2024 WP(C)/21346/2024	M.YELLAIAH MP	SRIKAR KUMAR RATH	13527/2025
201	D-WP(C)/1024/2017 WP(C)/1024/2017	CHANDRAKANTA DEHURY MP	M/S.SRIKAR KU.RATH	13528/2025
202	D-WP(C)/8378/2020 WP(C)/8378/2020	RAJESH AGARWAL MP	M/S DHANANJAYA MUND	13529/2025
203	D-WP(C)/32161/2025 WP(C)/ /	SECY, BARAGADA SERVICE CO-OPERATIVE SOCIETY, BARAGADA MP		13530/2025
204	D-WP(C)/32155/2025 WP(C)/ /	BHIMASEN SAHOO MP	SOUBHAGYA KUMAR DASH	13531/2025
205	D-WP(C)/29492/2025 WP(C)/20682/2025	ABHIRAM CARETAKING AND EXPERT SERVICES, BHARUNANDA MP		13532/2025
206	D-WP(C)/32166/2025 WP(C)/ /	RANJAN KUMAR MAHALA MP	DURGESH NARAYAN RATH	13533/2025
207	D-WP(C)/32153/2025 WP(C)/ /	NAKULA SAHOO MP	SOUBHAGYA KUMAR DASH	13534/2025
208	D-WP(C)/32169/2025 WP(C)/ /	GYANENDRA PATRO MP	NEELAKANTHA PANDA	13535/2025
209	D-WP(C)/32172/2025 WP(C)/ /	PRAFULLA KUANR MP	DURGESH NARAYAN RATH	13536/2025
210	D-WP(C)/32175/2025 WP(C)/ /	SARAT CHANDRA NAYAK MP	DURGESH NARAYAN RATH	13537/2025
211	D-WP(C)/32176/2025 WP(C)/ /	MOTIRAM @ PATI PANGI MP	ARIJEET MISHRA	13538/2025
212	D-WP(C)/32154/2025 WP(C)/ /	BIJAYA @ ANANDA SAHOO MP	SOUBHAGYA KUMAR DASH	13539/2025
213	D-WP(C)/32179/2025 WP(C)/ /	JAGANNATH SHAW MP	ARIJEET MISHRA	13540/2025
214	D-WP(C)/31205/2025 WP(C)/22002/2025	M/S. GLOBAL COAL AND MINING PVT. LTD., BARBERKUNDA MP	PRADOSH KUMAR MOHAPATRA	13541/2025
215	D-WP(C)/32178/2025	AMULYA KUMAR DASH	BIJAYA KUMAR PARIDA 2	

	WP(C)/ /	MP		13542/2025
216	D-WP(C)/32178/2025	AMULYA KUMAR DASH	BIJAYA KUMAR PARIDA 2	
	WP(C)/ /	MP		13543/2025
217	D-WP(C)/32185/2025	UNION OF INDIA	GOPAL KRISHNA NAYAK	
	WP(C)/ /	MP		13544/2025
218	D-WP(C)/32160/2025	BENUDHAR ROUSTRAY	AJIT CHANDRA MOHAPATRA	
	WP(C)/ /	MP		13545/2025
219	D-WP(C)/32160/2025	BENUDHAR ROUSTRAY	AJIT CHANDRA MOHAPATRA	
	WP(C)/ /	MP		13546/2025
220	D-WP(C)/25619/2025	ARATI PANIGRAHI	ANWESHA MISHRA	
	WP(C)/19938/2025	MP		13547/2025
221	D-WP(C)/22552/2024	RAJASHREE BEHERA	AGA	
	WP(C)/12809/2024	MP		13548/2025
222	D-WP(C)/32211/2025	M/S.DEBANANDA BEHERA, MAYURBHANA	NURAG PATI	
	WP(C)/ /	MP		13549/2025
223	D-WP(C)/3527/2025	KALPANA SAHOO	AMIYA BHUSAN DASH	
	WP(C)/6318/2025	MP		13550/2025
224	D-WP(C)/10437/2023	M/S MDSG CONSTRUCTION PVT. LTD., NUPA	ABODHA CHANDRA NAYAK	
	WP(C)/10437/2023	MP		13551/2025
225	D-WP(C)/2765/2025	KRUSHNA CHANDRA ACHARYA	SANJIB KHANDAYATRAY	
	WP(C)/3972/2025	MP		13552/2025
226	D-WP(C)/7070/2021	USHARANI SAHOO	ASUTOSH SAHOO	
	WP(C)/7070/2021	MP		13553/2025
227	D-WP(C)/32215/2025	CONCORD INFRA PROJECTS PVT. LTD., BBSR	SHAB CHANDRA KAR	
	WP(C)/ /	MP		13554/2025
228	D-WP(C)/32223/2025	NARAYAN MOHANTY	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		13555/2025
229	D-WP(C)/32227/2025	AJIT KUMAR DAS	BHAGABAN MOHANTY	
	WP(C)/ /	MP		13556/2025
230	D-WP(C)/32228/2025	VILLAGERS OF KHATIA, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		13557/2025
231	D-WP(C)/32231/2025	SHUBHRANSU SHEKHAR DEBNATH	UMA CHARAN MISHRA	
	WP(C)/ /	MP		13558/2025
232	D-WP(C)/32240/2025	SANJUKTA PANDA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		13559/2025
233	D-WP(C)/32242/2025	ABHIRAM CARETAKING AND EXPERT SERVICES,	RAKESH BEHERA	
	WP(C)/ /	MP		13560/2025
234	D-WP(C)/32245/2025	RASHMITA BALABANTARAY	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		13561/2025
235	D-WP(C)/32246/2025	VAISHNOMATA GRUHANIRMAN PVT. LTD.,	LIKHANDA HOTA	
	WP(C)/ /	MP		13562/2025
236	D-WP(C)/4570/2013	BIDULATA DASH	M/S.RAMA CH.SARANGI	
	WP(C)/4570/2013	MP		13563/2025
237	D-WP(C)/32250/2025	M/S. D.D.BUILDERS LTD., BBSR	GYANA RANJAN NAYAK	
	WP(C)/ /	MP		13564/2025
238	D-WP(C)/32252/2025	RAMESH KUMAR KEJRIWAL	SURYANARAYAN BISWAL	
	WP(C)/ /	MP		13565/2025
239	D-WP(C)/32257/2025	SUBHASINEE @ SUBASINI SAMAL	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		13566/2025
240	D-WP(C)/32259/2025	M/S. KONKAN RAILWAY CORPORATION LTD.,	MURUMBODIA ACHARYA	
	WP(C)/ /	MP		13567/2025
241	D-WP(C)/32261/2025	SANJUKTA SWAIN	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		13568/2025
242	D-WP(C)/13561/2025	DR.SMRITI SHIKHA PRADHAN	ANSHUMAN RAY	
	WP(C)/9571/2025	MP		13569/2025
243	D-WP(C)/32266/2025	BISWAJIT BARIK	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		13570/2025
244	D-WP(C)/32269/2025	M/S ZENITH MINING (P) LTD, NEW DELHI	RAKESH SHARMA	
	WP(C)/ /	MP		13571/2025
245	D-WP(C)/26732/2025	HAREKRISHNA SAHOO	MAHESWAR MOHANTY	
	WP(C)/18381/2025	MP		13572/2025
246	D-WP(C)/32274/2025	SUDAM CHANDRA KISKU	SRIDHAR RATH	
	WP(C)/ /	MP		13573/2025

247	D-WP(C)/21214/2016 WP(C)/21214/2016	MAHANADI COALFIELDS LTD. MP	MR.TARUN KANTA PATTANAYAK	13574/2025
248	D-WP(C)/32277/2025 WP(C)/ /	UPENDRA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	13575/2025
249	D-WP(C)/32276/2025 WP(C)/ /	UNITED INSURANCE CO. LTD., BBSR MP	BIJOY DASMOHAPATRA	13576/2025
250	D-WP(C)/32280/2025 WP(C)/ /	KALPANA SAHOO MP	SHRADHA DAS	13577/2025
251	D-WP(C)/32282/2025 WP(C)/ /	SUDHI RANJAN PANDA MP	SUBHRANSU BHUSAN MOHANTY	13578/2025
252	D-WP(C)/32271/2025 WP(C)/ /	KAILASH CHANDRA KHUNTIA MP	CHITRASEN PARIDA	13579/2025
253	D-WP(C)/12688/2018 WP(C)/12688/2018	ODISHA GRAMYA BANK,BALAKATI BRAN MP	CHITANMAY MISHRA,J.SAHOO,S.DASM/S.HEMANTA KUMAR MISHRA	13580/2025
254	D-WP(C)/32313/2025 WP(C)/ /	JAGABANDHU DASH MP	ARJUNA CHARANA BEHERA	13581/2025
255	D-WP(C)/32316/2025 WP(C)/ /	CHAKRADHARA PRADHAN MP	MAHESWAR MOHANTY	13582/2025
256	D-WP(C)/32317/2025 WP(C)/ /	UNION OF INDIA MP	AJAY KUMAR ROY	13583/2025
257	D-WP(C)/32320/2025 WP(C)/ /	RASMITA PANDA MP	PRAKASH CHANDRA DASH	13584/2025
258	D-WP(C)/32322/2025 WP(C)/ /	LAXMIDHAR SAHU MP	SACHIDANANDA DAS	13585/2025
259	D-WP(C)/32323/2025 WP(C)/ /	BULU @ SMRUTI SEKHAR MALLIK MP	ASHOK KUMAR SARANGI	13586/2025
260	D-WP(C)/32297/2025 WP(C)/ /	M/S RAM KUMAR AGRAWAL ENGINEERS MP	PRATHODHA CHANDRA NAYAK	13587/2025
261	D-WP(C)/32328/2025 WP(C)/ /	UNION OF INDIA MP	BHABANI SHANKAR RAYAGURU	13588/2025
262	D-WP(C)/32333/2025 WP(C)/ /	JHULIA BEHERA MP	MANAS KUMAR CHAND	13589/2025
263	D-WP(C)/32338/2025 WP(C)/ /	HULASH BEHERA MP	MANAS KUMAR CHAND	13590/2025
264	D-WP(C)/32342/2025 WP(C)/ /	BISNU PRASAD CHAMPATI MP	TUSAR KUMAR MISHRA	13591/2025
265	D-WP(C)/32302/2025 WP(C)/ /	NIRANJAN SINGH MP	DEBIDUTTA MOHAPATRA	13592/2025
266	D-WP(C)/32344/2025 WP(C)/ /	ABHIMANYU PRADHAN MP	SUSANTA KUMAR LENKA	13593/2025
267	D-WP(C)/32349/2025 WP(C)/ /	KUNAL MALLICK MP	SUSANTA KUMAR LENKA	13594/2025
268	D-WP(C)/32350/2025 WP(C)/ /	MANGAL SINGH MP	NIRANJAN LENKA	13595/2025
269	D-WP(C)/32353/2025 WP(C)/ /	KABINDRA PASCHIMAKABAT MP	CHANDAN KUMAR ROUT	13596/2025
270	D-WP(C)/32352/2025 WP(C)/ /	BANKUBIHARI DHIR MP	NIRANJAN LENKA	13597/2025
271	D-WP(C)/32359/2025 WP(C)/ /	KRUSHNA CHANDRA PANDA MP	SUMITRA MOHANTY	13598/2025
272	D-WP(C)/32358/2025 WP(C)/ /	PRASANTA KUMAR PATTANAIAK MP	UMA CHARAN MISHRA	13599/2025